

ORISSA HIGH COURT

FILING REPORT AS ON :23/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29838/2025	PRASANTA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
2	D-BLAPL/29839/2025	GOLAP JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /230 /2025 () //	
3	D-BLAPL/29840/2025	UDDHABA DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
4	D-BLAPL/29841/2025	GUNJURU THELA @ GANJARU THELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
5	D-BLAPL/29842/2025	PRAKASH MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 () //	
6	D-BLAPL/29845/2025	ABINASH SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /541 /2025 () //	AOR20230001300C202500058
7	D-BLAPL/29849/2025	MANOJ KABASI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /274 /2025 () //	
8	D-BLAPL/29850/2025	JITENDRA KINDO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /188 /2022 () //	
9	D-BLAPL/29853/2025	SAGAR SAHU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 () //	
10	D-BLAPL/29856/2025	AAMIR KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	PLANTSITE /335 /2021 () //	AOR20220001247C202500116
11	D-BLAPL/29858/2025	NARENDRA PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /59 /2025 () //	AOR20220001631C202500257

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12	D-BLAPL/29859/2025	SURATHA HARIPAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	// ()	
13	D-BLAPL/29860/2025	KURA DANDASENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500258
14	D-BLAPL/29868/2025	SANDHESWAR SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	BARKOTE /334 /2024 ()	AOR20220001247C202500117
15	D-BLAPL/29869/2025	SK.SOHAG @ SEKH SOHAG VS STATE OF ODISHA	ABHAS MOHANTY VS	PAHALA /191 /2025 ()	
16	D-BLAPL/29871/2025	ANIL BARJO VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUJUMURA /110 /2025 ()	
17	D-BLAPL/29872/2025	DURJIYA GABINDA BAGH @ DURJYO BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHARAMGARH /104 /2025 ()	
18	D-BLAPL/29875/2025	MANISH KUMAR SUNA VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /347 /2023 ()	
19	D-BLAPL/29876/2025	LAXMAN PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NAYAGARH /335 /2025 ()	AOR20220003722C202500198
20	D-BLAPL/29877/2025	BIKASH @ SUBBRAT CHHATOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 ()	AOR20220003722C202500199
21	D-BLAPL/29878/2025	PANKAJ KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /388 /2024 ()	
22	D-BLAPL/29880/2025	JAMUNI SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /514 /2024 ()	AOD20250000916C202500016
23	D-BLAPL/29886/2025	DURJAN TANDI	AKSHAYA KUMAR SAHOO	NAWAPARA /215 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29887/2025	ROUTRA @ RAJ KISHORE SAHU	AKSHAYA KUMAR SAHOO	CHHENDIPADA /73 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29889/2025	ANIL SUNA	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29892/2025	SADEEP SINGH PATEL	KAUSTUVA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29893/2025	JAGADISH DEHERIA	AMITAV TRIPATHY	KANTAMAL /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29895/2025	DEBAJYOTI SAHOO	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29896/2025	RATNAMANJARI MALLICK	BICHITRA NARAYANA SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29899/2025	MD. SALIM	SAMARENDRA BAHADUR	RAJGANGPUR /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29905/2025	PRAMOD JENA	SAKTI PRASAD DAS	KHURDA MODEL /572 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29907/2025	APURBA BISWAS	NIHAR RANJAN SAHOO	KALIMELA /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29911/2025	SAMBHU MAJUMDAR	BICHITRA NARAYANA SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29913/2025	SUSANTA BEHERA	PRINCE PATNAIK	SURADA /86 /2012	
		VS	VS	()	

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35	D-BLAPL/29916/2025	STATE OF ODISHA BHAGABAN KALSAI @ BHAGABANA VS	KIRTAN DANG VS	// BOLANGIR SADAR /99 /2023 ()	
36	D-BLAPL/29918/2025	STATE OF ODISHA DEBEN KHARA @ KANA @ DEBENDRA KHARA VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /127 /2023 ()	
37	D-BLAPL/29925/2025	STATE OF ODISHA AJAYA DALEI VS	SANTOSH KUMAR MOHANTY VS	// BALICHANDRAPUR /79 /2025 ()	AOR20220000053C202500107
38	D-BLAPL/29928/2025	STATE OF ODISHA AMIT TIWARI VS	SIDHARTHA SANKAR RAY (2) VS	// TALSARA /80 /2025 ()	
39	D-BLAPL/29932/2025	STATE OF ODISHA CHARAN NAIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /118 /2025 ()	
40	D-BLAPL/29934/2025	STATE OF ODISHA SUDAM @ CHANDAN PRADHAN VS	SAROJ KUMAR PADHY VS	// RENGALI /1 /2024 ()	
41	D-BLAPL/29936/2025	STATE OF ODISHA ANTARA NAHAK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /113 /2018 ()	
42	D-BLAPL/29943/2025	STATE OF ODISHA SUSHANTA LUHA VS	AMITAV TRIPATHY VS	// MANAMUNDA /282 /2025 ()	
43	D-BLAPL/29946/2025	STATE OF ODISHA BABULU NAIK VS	JAJATI KESHARI KHUNTIA VS	// BINIKA /243 /2024 ()	
44	D-BLAPL/29948/2025	STATE OF ODISHA SUJIT KUMAR NAYAK VS	RANJAN KUMAR NAYAK VS	// BALIANTA P.S. /415 /2025 ()	
45	D-BLAPL/29951/2025	STATE OF ODISHA JATIN BENIYA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// KORAPUT SADAR /154 /2025 () //	

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46	D-BLAPL/29952/2025	JENIS NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	/ / 0 () //	
47	D-BLAPL/29958/2025	KANHU NAYAK @ KRISHNA NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	MARKAT NAGAR /218 /2023 () //	
48	D-BLAPL/29961/2025	INDRAMANI @ INDRA MAHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	HARICHANDANPUR /120 /2025 () //	
49	D-BLAPL/29963/2025	BISWAJIT MAHAKUD VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ / 0 () //	
50	D-BLAPL/29965/2025	KUNI GURU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /124 /2025 () //	
51	D-BLAPL/29966/2025	LOKNATH BARIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KHURDA SADAR /140 /2024 () //	
52	D-BLAPL/29968/2025	KAUSHALYA KHARSEL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /182 /2025 () //	AOR20220001615C202500186
53	D-BLAPL/29969/2025	SAHIL KHAN VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BADABAZAR /364 /2025 () //	
54	D-BLAPL/29970/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	SUBRATA MISHRA VS	PIPLI /224 /2025 () //	
55	D-BLAPL/29972/2025	SANJAYA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 () //	
56	D-BLAPL/29974/2025	PRADIP PARIDA @ PRADEEP PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /368 /2024 () //	
57	D-BLAPL/29976/2025	RAMESH CHANDRA JENA	SOUMYA RANJAN DAS	BANDOMUNDA /12 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29978/2025	LAXMAN MALIK	JYOTIRMAYA SAHOO	BUGUDA /333 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29979/2025	PRABHAT MUNI	BASANTA KUMAR DAS	TITILAGARH /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29980/2025	MUSHA GOUDA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29987/2025	LIPU PATRA	BIJAY SWAIN	MANCHESWAR P.S. /332 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29990/2025	BIKESH BEHERA	DIBYA JYOTI SAHOO	PHULBANI TOWN /334 /2025	AOD20240000587C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29992/2025	BAPUN @ PRASANNA DAS	BIRAJA PRASAD NANDA	TALCHER TOWN /619 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29994/2025	PANDA @ MOHANTY @ SAGAR NAIK	BIRAJA PRASAD NANDA	COLLIERY /565 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29995/2025	TRINATH NAIK @ MALLICK	PRAVAT KUMAR NAYAK	ANGUL TOWN /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29998/2025	SUSHANTA KUMAR DAS	RAMESH MAHARANA	TANGI /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30001/2025	JAYABHAGABAN SAHU	AMLAN SHAKTI PAUL	DEOGARH /425 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/30002/2025	PRADEEP KUMAR SAHU @ SACHIN	SARAT KUMAR JENA	PADAMPUR /49 /2025	
		VS	VS	()	

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69	D-BLAPL/30007/2025	STATE OF ODISHA TINKU MAHANTA VS	ABHIRAM GOUDA VS	// Maitri Vihar PS /107 /2025 ()	
70	D-BLAPL/30008/2025	STATE OF ODISHA SACHITA TANDI VS	JUGALA KISHORE PANDA VS	// AMBABHONA /166 /2025 ()	
71	D-BLAPL/30011/2025	STATE OF ODISHA SUDIPTA NAYAK @ SIPA VS	BIJAY KUMAR BEHERA VS	// KHURDA MODEL /685 /2023 ()	
72	D-BLAPL/30013/2025	STATE OF ODISHA DIBAKAR NAYAK VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /213 /2025 ()	
73	D-BLAPL/30014/2025	STATE OF ODISHA ASHISH SAHU VS	JUGALA KISHORE PANDA VS	// / /0 ()	
74	D-BLAPL/30015/2025	STATE OF ODISHA RAGHAB DIGAL VS	BIJAY KUMAR BEHERA VS	// / /0 ()	
75	D-BLAPL/30016/2025	STATE OF ODISHA RIZWANA PARVIN VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA /135 /2025 ()	AOD20240000587C202500016
76	D-BLAPL/30017/2025	STATE OF ODISHA KESHAB CH. MOHANTA @ KESHABA CHANDRA MOHANTA VS	MOHANTA KUMAR MUDULI VS	// JASHIPUR /179 /2025 ()	
77	D-BLAPL/30018/2025	STATE OF ODISHA MILANTI PRADHAN VS	SANDEEP RAJ PANDA VS	// / /0 ()	
78	D-BLAPL/30023/2025	STATE OF ODISHA KALYAN KUMAR MANDAL VS	SATYANARAYAN MISHRA VS	// M.V.79 /6 /2018 ()	AOR20220001303C202500047
79	D-BLAPL/30024/2025	STATE OF ODISHA NOWSER MONDAL VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/30025/2025	PADI @ PRADYUMNA SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NALCO /216 /2025 () //	
81	D-BLAPL/30027/2025	DEBENDRA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /63 /2021 () //	
82	D-CMAPL/40037/2025	RAJU V.J. VS STATE OF ORISSA	AVIJIT PAL VS	// () //	
83	D-CMAPL/40179/2025	BISWANATH KHATUA VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE., BBSR	ADV. VS	// () //	
84	D-CMP/40013/2025 CMP/1559/2025	SAMINA BEHERA VS RANJIT PANDA	MANMAYA KUMAR DASH VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) Fao/000020/2025	AOR20220004309C202500054
85	D-CMP/40042/2025	NIRANJAN KALIA VS KANHU CHARAN KALIA	GIRIJA SANKAR MOHANTY VS	// () //	
86	D-CMP/40074/2025	GIRISH CHANDRA POLAI VS C.V.S.BHASKAR	PRASANTA KUMAR NANDA VS	// () //	
87	D-CMP/40144/2025	SANDHYARANI PADHY VS SABITRI SATAPATHY	SUBHENDU KAR VS	// () //	
88	D-CMP/40173/2025	SULOCHANA GUPTA VS SAIK TEHESIN	MAHITOSH SINHA VS	// () //	
89	D-CMP/40189/2025	SMRUTI SNIGDHA SAHU VS KAMAL LOCHAN ROY	GOPAL PRASAD JENA VS	// () //	
90	D-CMP/40192/2025	PURNA KOLHO VS RABIN KOLHO	BHABANI SANKAR DAS VS	// () //	
91	D-CMP/40209/2025	BHAGIRATHI CHAMPATI	SOURAV SUMAN BHUYAN	//	

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		VS	VS	()	
		JITENDRA KUMAR MOHANTY		//	
92	D-CMP/40229/2025	Prasanna Kumar Pradhan alias Prasan Pradhan	Suryakanta Palai	//	AOR20220004106C202500148
		VS	VS	()	
		Pratap Chandra Pradhan		//	
93	D-CONTC/40073/2025	RAMNARAYAN MOHANTY	SANDHYARANI PANI	//	AOR20230000010C202500079
		VS	VS	()	
		ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
94	D-CONTC/40088/2025	SABITA AGRAWALA	ADV.	//	
		VS	VS	()	
		ANJALI MAJHI,DISTRICT SUB-REGISTRAR,BOUDH		//	
95	D-CONTC/40089/2025	LAL MOHAN MOHANTA	ADV.	//	
		VS	VS	()	
		PURNA CHANDRA SETHI,DEO,MAYURBHANJ		//	
96	D-CONTC/40091/2025	AZIT KUMAR PANDA	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL,IAS		//	
97	D-CONTC/40094/2025	LAXMAN KUMAR SAHOO	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL,IAS		//	
98	D-CONTC/40095/2025	RATIKANTA SAHOO	ADV.	//	
		VS	VS	()	
		CHHATRAPATI SAHU,DEO,NABARANGPUR		//	
99	D-CONTC/40097/2025	SANGHAMITRA BASTIA	ADV.	//	
		VS	VS	()	
		RANJIT KUMAR DAS,ASSISTANT SETTLEMENT OFFICER,JOBRA,CUTTACK		//	
100	D-CONTC/40098/2025	BIRANCHI NARAYAN MOHARANA	ADV.	//	
		VS	VS	()	
		RANJIT KUMAR DAS,ASSISTANT SETTLEMENT OFFICER,JOBRA,CUTTACK		//	
101	D-CONTC/40137/2025	SURESH CHANDRA PARIDA	ADV	//	AOD20240000333C202500092
		VS	VS	()	
		ASWATHY S,SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
102	D-CONTC/40143/2025	MAHESWAR PRADHAN	ANIRUDH SANGANERIA	//	
		VS	VS	()	

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103	D-CONTC/40147/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION,BSBR,KHURDA BHAGYABAN JENAMANI VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
104	D-CONTC/40150/2025	NIRANJAN DASH VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
105	D-CONTC/40153/2025	PRANGYASMITA MOHAPATRA VS JAGABANDHU SAHOO,DPC,SSA,BHADRAK	ADV. VS	// 0 //	
106	D-CONTC/40157/2025	KISHOR CHANDRA TRIPATHY VS ANJANA PANDA,IAS	ADV. VS	// 0 //	
107	D-CONTC/40167/2025	BISHNU CHARAN MALLICK VS PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA	ADV. VS	// 0 //	
108	D-CONTC/40172/2025	JYOTSNA RANI MOHARANA VS RANJIT KUMAR DAS,ASSISTANT SETTLEMENT OFFICER,JOBRA,CUTTACK	ADV. VS	// 0 //	
109	D-CONTC/40178/2025	MANORANJAN SAHU VS SHALINI PANDIT,IAS	DURGESH NARAYAN RATH VS	// 0 //	
110	D-CONTC/40194/2025	SISIR KUMAR SABAT VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
111	D-CONTC/40198/2025	NRUSINGHA KUMAR ACHARYA VS SANJAYA KUMAR SINGH,IAS	ADV. VS	// 0 //	
112	D-CONTC/40201/2025	RABINDRA NATH SAHOO VS T.PRASAD RAO DORA,PRESIDENT,ODISHA STATE COOPERATIVE BANK,BBSR	ADV. VS	// 0 //	
113	D-CONTC/40206/2025	SANJUKTA KUMARI PANDA VS RAMACHANDRA PATTNAYAK,TAHASILDAR,SANAKHEMUNDI,GANJAM	ADV. VS	// 0 //	

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114	D-CONTC/40236/2025	AKSHAYA KUMAR MISHRA VS ANU GARG,IAS	ADV. VS	// ()	
115	D-CONTC/40251/2025	PRATIMA BEHERA VS ANANYA DAS IAS	SAHASRANSU SOURAV VS	// ()	AOR20220001445C202500012
116	D-CONTC/40252/2025	PREMNATH MEHER VS ANANYA DAS IAS	SAHASRANSU SOURAV VS	// ()	AOR20220001445C202500013
117	D-CONTC/40255/2025	RAKSHYAPAL KALO VS SHALINI PANDIT IAS	SAHASRANSU SOURAV VS	// ()	AOR20220001445C202500014
118	D-CRLA/29852/2025	MANI KANDI VS STATE OF ODISHA	SANJIT MISHRA VS	BANDAR MARINE /21 /2021 ()	
119	D-CRLA/29900/2025	BABI @ BOBBY DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BANAPUR P.S. /159 /2024 ()	
120	D-CRLA/30012/2025	SARTHAK SEE @ SARTHAK KUMAR SHEE VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JALESWAR /122 /2013 ()	
121	D-CRLMA/29973/2025	GOURI SANKAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LINGARAJ P.S. /167 /2025 ()	
122	D-CRLMC/29834/2025	LAMBU @ SISIRA BHOI @ SISIR BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /213 /2024 ()	
123	D-CRLMC/29835/2025	BHOBANA GHADDEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /143 /2021 ()	
124	D-CRLMC/29843/2025	JAYAPRAKASH DASH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH /595 /2024 ()	
125	D-CRLMC/29844/2025	SURESH @ SAROJ BHOSAGAR	SAROJ KUMAR PADHY	BARGARH /595 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/29847/2025	SURATHA JENA	KALU CHARAN SWAIN	NAYAGARH SADAR /77 /2025	AOR20220002157C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/29855/2025	E. PRABHAVATI	RAJENDRA KUMAR SAHU	/ /0	
		VS	VS	()	
		P. BIJAYA KUMAR PATRA		//	
128	D-CRLMC/29862/2025	ANIL PANDI @ ANIL KUMAR PANDI	RAGHUNATH BISWAL	SPL.TASK FORCE /29 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/29863/2025	SANTOSH KUMAR KATHAR	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/29864/2025	BABINA @ PRASANTA KUMAR MAHUNTA	SUSANTA KUMAR BARAL	MAHANGA /93 /2024	AOR20220001297C202500260
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/29873/2025	PRASANTA SETHY	SURAJ MOHANTY	PHIRINGIA /42 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/29874/2025	LALATENDU AICH	DILLIP KUMAR RAY	RAIRANGPUR TOWN /217 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/29881/2025	MINIA @ NINIA @ MINATI MOHANTY	KARUNAKAR DAS	PATKURA /292 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/29882/2025	LAXMI PRIYA SAHOO @ JASHODA LAXMIPRIYA SAHOO	PRADYUMN KUMAR MISHRA	GANIA /81 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/29894/2025	SANJIB KUMAR SETHY	MANOJ KUMAR PANDA	RAYAGADA TOWN /304 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/29898/2025	RABI @ RABINDRA MOHAPATRA	AKSHAYA KUMAR SAHOO	RANPUR /93 /2004	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/29917/2025	STATE OF ODISHA KEDAR NAIK VS	MANORANJAN MUDULI VS	// NARASINGHPUR /71 /2018 ()	AOD20240000388C202500041
138	D-CRLMC/29919/2025	STATE OF ODISHA SANTANU KUMAR MISHRA VS	SANJIB KHANDAYATRAY VS	// BHUBANESWAR CBI /8 /2021 ()	
139	D-CRLMC/29920/2025	CENTRAL BUREAU OF INVESTIGATION, BBSR SAGAR PALEI VS	PRATEIK PARIJA VS	// BOLAGARH P.S. /207 /2025 ()	
140	D-CRLMC/29922/2025	STATE OF ODISHA S.PACKIA RAJ @ PACKIYARAJ VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /30 /2013 ()	
141	D-CRLMC/29930/2025	STATE OF ODISHA SUSANTA MAHAPATRA @ SUSANTA KUMAR MAHAPATRA VS	ABHIRAM RANJAN TRIPATHY VS	// MOHANA /155 /2020 ()	AOD20240000069C202500059
142	D-CRLMC/29931/2025	STATE OF ODISHA JAYDEV @ JAYADEV LENKA VS	KUMAR PRAJWAL VS	// MAHILA P.S.(BBSR) /211 /2025 ()	
143	D-CRLMC/29938/2025	STATE OF ODISHA ARABINDA@ARABIND MALIK@BAPI VS	DILLIP KUMAR PATTANAYAK VS	// KAMAKHYANAGAR /353 /2025 ()	
144	D-CRLMC/29947/2025	STATE OF ODISHA KIRAN RANI MAHARANA VS	DURGA PRASAD BHANJA VS	// BAIDYANATHPUR /98 /2023 ()	
145	D-CRLMC/29949/2025	STATE OF ODISHA SUJEET PRIYADARSHI DAS VS	AMIYA RANJAN SETHY VS	// BAIDYANATHPUR /408 /2022 ()	
146	D-CRLMC/29956/2025	STATE OF ODISHA CHINTAMANI BEHERA VS	SUKANTA KUMAR DALAI VS	// ATHGARH /106 /2025 ()	
147	D-CRLMC/29959/2025	STATE OF ODISHA SUNIL KANHAR VS	RABI NARAYAN MOHANTY VS	// /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/29967/2025	NARANA MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /208 /2016 () //	
149	D-CRLMC/29971/2025	RIYAS MOHAMMED VS STATE OF ODISHA	S.MOHAMED ANSAR VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024 () //	
150	D-CRLMC/29977/2025	NALINI PRABHA PATTANAIAK VS STATE OF ODISHA(VIG.)	RAGHUNATH DASMOHAPATRA VS	BHUBANESWAR VIGILANCE /25 /2015 () //	
151	D-CRLMC/29983/2025	RAJENDRA MOHANTY VS CENTRAL BUREAU OF INVESTIGATION, BBSR	BIGYAN KUMAR SHARMA, (SR.ADV.) VS	/ /0 () //	
152	D-CRLMC/29984/2025	DIBYAJYOTI BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHUSURI /207 /2024 () //	
153	D-CRLMC/29986/2025	SOMANATH BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	KHANDAGIRI P.S. /552 /2025 () //	
154	D-CRLMC/29997/2025	GOURISH KUMAR KULESIKA VS STATE BANK OF INDIA	ARJUNA CHARAN BEHERA VS	/ /0 () //	
155	D-CRLMC/30006/2025	JITENDRA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /208 /2024 () //	
156	D-CRLMC/30022/2025	ANADI SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /526 /2025 () //	AOD20250001071C202500012
157	D-CRLMC/30026/2025	BIKASH SANDHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /14 /2025 () //	
158	D-CRLMC/30029/2025	ASUTOSH BEHERA @ ASHUTOSH @ PAPUN VS STATE OF ODISHA	SK. ZAFARULLA VS	TOMANDO /54 /2014 () //	
159	D-CRLMP/29870/2025	SAMBHUNATH JENA	SURENDRA PRASAD BARIK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/29884/2025	CHITTARANJAN PARIDA	AMITABH MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/29888/2025	BHARATI MALIK	AMITABH MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/29897/2025	PARBATI SETHI	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/29935/2025	PRASENJIT PARIJA	RAVI SHANKAR SAMAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/29950/2025	AMIT SHARMA	DIPAK RANJAN MISHRA	//0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
165	D-CRLMP/29962/2025	NEPAL KHANDEI@NEPAL CHANDRA KHANDEI	KABIR KUMAR JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/29988/2025	KRUSHNA CHANDRA TARAI	KURESH PRASAD DASH	//	AOD20250000916C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMP/30004/2025	MANORANJAN PANDA	MANORANJAN MISHRA	//0	
		VS	VS	()	
		SMRUTIREKHA PANDA @ MOHAPATRA		//	
168	D-CRLMP/30028/2025	DURYODHAN SWAIN	RAKESH KUMAR ROUSTRAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/29903/2025	LIPIKA SAHOO	PRANAYANEE DASMOHAPATRA	CHAULIAGANJA /261 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/29912/2025	ARUN KUMAR JENA	LIGENS MISHRA	NAYAPALLI P.S. /689 /2022	
		VS	VS	()	

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171	D-CRLREV/29927/2025	STATE OF ODISHA ANANATA RAM SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /156 /2025 ()	
172	D-CRLREV/29964/2025	STATE OF ODISHA RAJESH KUMAR NAYAK VS	ROHIT RANJAN RAY VS	// //0 ()	
173	D-CRLREV/30000/2025	SONALI SAHOO RANJIT BHABANI SHANKAR SAHU VS	DILIP KUMAR MISRA VS	// ANGUL SADAR PS /495 /2023 ()	
174	D-CRLREV/30020/2025	STATE OF ODISHA AYAN @ SAHIL HUSSAIN VS	SOUMYA RANJAN DAS VS	// BISRA /9 /2025 ()	
175	D-LAA/40075/2025	STATE OF ODISHA CHIDANANDA RICE INDUSTRY PVT. LTD.,KALAHANDI VS	DHANANJAYA MUND VS	// // ()	
176	D-MACA/39967/2025	LAND ACQUISITION OFFICER,KALAHANDI KAMALA SWAIN VS	SATYABHUSAN DAS VS	// // ()	
177	D-MACA/40084/2025	GIRIDHARI BEHERA TARAMANI NAYAK VS	BISWAJIT MOHANTY VS	// // ()	
178	D-MACA/40113/2025	CHANDRA BHUSHAN P.D.SINGH CHITTA RANJAN SAHOO VS	BISWAJIT MOHANTY VS	// // ()	
179	D-MACA/40155/2025	PRAMOD KUMAR SAHOO PRAKASH CHANDRA SAHOO VS	SUBHASIS MOHAPATRA VS	// // ()	
180	D-MACA/40199/2025	ANANDA KUMARI PRADHAN PRASANTA KUMAR PATEL VS	Byomokesh Sahoo VS	// // ()	
181	D-MACA/40215/2025	SUSIL KUMAR NAIK BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD.,KANDHAMAR, BERHAMPUR VS	CHANDRA KANTO DAS VS	// // ()	
		ARCHANA MAHARANA		//	

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182	D-MATA/40158/2025	PRATAP KUMAR PAIKARAY VS SWAPNA @ KALYANI BARAL	BYOMAKESH TRIPATHY VS	// ()	
183	D-RPFAM/40169/2025	AJIT KUMAR DALABEHERA VS MANASWINI PATRA	AKSHAYA KUMAR SAHOO VS	// ()	
184	D-RPFAM/40184/2025	SUCHITRA MUDULI VS SARBESWAR JHAPATSINGH	AMITAV TRIPATHY VS	// ()	
185	D-RPFAM/40187/2025	AMITA SAHOO @ MOHAPATRA VS SURESH KUMAR SAHOO	SANJIB KUMAR BHANJADEO VS	// ()	
186	D-RPFAM/40223/2025	MANORANJAN PANDA VS SMRUTIREKHA PANDA @ MOHAPATRA	MANORANJAN MISHRA VS	// ()	
187	D-RSA/40139/2025	SUKMET DHARUA VS MAYADHAR DHARUA	TAPOBANTA BARIK VS	// ()	
188	D-RSA/40226/2025	KAPURA SUNA VS SRIYA NAIK	SRI AKASH KUMAR PATTAJOSHI VS	// ()	AOR20220001834C202500061
189	D-TRP(C)/40087/2025	ROJALI MOHANTY @ ROJALIN BEHURIA VS SUBHAM MOHANTY	KAUSTUVA MOHANTY VS	// ()	
190	D-WA/40070/2025	STATE OF ODISHA VS JATINDRA KUMAR NANDA	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202500390
191	D-WA/40132/2025	ORISSA STATE HOUSING BOARD RETIRED EMPLOYEES ASSOCIATION, BBSR VS STATE OF ODISHA	SHISHU KARTWON VS	// ()	
192	D-WA/40135/2025	STATE OF ODISHA VS PRABIN KUMAR SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000194C202500408
193	D-WA/40164/2025	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	//	LOD20240000200C202500410

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		VS	VS	0	
194	D-WP(C)/39960/2025	NARAYAN PRADHAN		//	
	WP(C)/27419/2025	ALOK JENA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
195	D-WP(C)/39961/2025	STATE OF ODISHA		//	
		BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BILASORE	PRILASORE MAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/39962/2025	CHANDRA PRAKASH RATH	BUDHIRAM DAS	//	
	WP(C)/27372/2025	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/39963/2025	SAPAN KUMAR MOHANTY	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/39964/2025	D.N.HOMES PVT.LTD.BBSR	MILAN KANUNGO	//	
	WP(C)/27349/2025	VS	VS	0	
		STATE CONSUMER DIPUTES REDRESSAL COMMISSION ODISHA, CUTTACK		//	
199	D-WP(C)/39965/2025	THE URBAN COOPERATIVE BANK LTD., TINIKONIA	BAKODASHORE MOHANTY	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//	
200	D-WP(C)/39966/2025	BAKODA G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/39968/2025	DHRUBA CHARAN MOHANTA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/39969/2025	SINGASARI G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/39970/2025	UMESH KUMAR PATTANAIAK	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/39971/2025	KHETRABASI PRADHAN	SWAPNIL ROY	//	
	WP(C)/27448/2025	VS	VS	0	

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205	D-WP(C)/39972/2025	STATE OF ODISHA KHUTUBAI GRAMA PANCHAYAT STARIA SANGHA, NABARANGPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
206	D-WP(C)/39973/2025	STATE OF ODISHA NITYANANDA DAS	SANJAY KUMAR PATRA	//	
		VS	VS	0	
207	D-WP(C)/39974/2025 WP(C)/27451/2025	STATE OF ODISHA RANJAN KUMAR PRADHAN	SWAPNIL ROY	//	
		VS	VS	0	
208	D-WP(C)/39975/2025	STATE OF ODISHA BHANDARIGUDA G.P.L.F, NABARANGAPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
209	D-WP(C)/39976/2025	STATE OF ODISHA MINATEE KUMAREE DEVI	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
210	D-WP(C)/39977/2025 WP(C)/27427/2025	STATE OF ODISHA RAMESH CHANDRA PRADHAN	SWAPNIL ROY	//	
		VS	VS	0	
211	D-WP(C)/39978/2025	STATE OF ODISHA MUNDIGUDA G.P.L.F., NABARANGPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
212	D-WP(C)/39979/2025	STATE OF ODISHA BHIKRAM KHRSEL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
213	D-WP(C)/39980/2025	STATE OF ODISHA G.P.L.F,PATRI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
214	D-WP(C)/39981/2025	STATE OF ODISHA RAMA BISWAL	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
215	D-WP(C)/39982/2025	STATE OF ODISHA G.P.L.F., HATIBEDA, NABARANGPUR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/39983/2025	CHIKALPADAR G.P.L.F., NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
217	D-WP(C)/39984/2025	ANJANI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
218	D-WP(C)/39985/2025	ANLA G.P.L.F., NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
219	D-WP(C)/39986/2025	PABITRA KATHAR @ ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
220	D-WP(C)/39987/2025	BLOCK STARIYA MAHASANGHA, KOSAGUMUDA, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
221	D-WP(C)/39988/2025	CHIRMA GRAM PANCHAYAT STARIYA SANGHA, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
222	D-WP(C)/39989/2025	SATRUGHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
223	D-WP(C)/39990/2025	BLOCK STARIYA MAHASANGHA, PAPADAHANDI, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
224	D-WP(C)/39991/2025	ABHIRAM KARUAN @ GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
225	D-WP(C)/39992/2025	SATYAJIT BENIA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
226	D-WP(C)/39993/2025	BALARAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
227	D-WP(C)/39994/2025	BISWAJIT BISWAL	SUBHASREE MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39995/2025	DEEPAK ROUT	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/39996/2025	BRAJA KISHORE PANDA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/39997/2025	BHIKRAM KHRSEL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39998/2025	BIKASH KUMAR PRADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39999/2025	BINAYAK MANTRI	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/40000/2025	BASUDHA KHUNTIA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/40001/2025	RAHAS BIHARI JENA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/40002/2025	KABITA NAYAK	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/40003/2025	SRIKANTA SAHOO	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/40004/2025	PRIYADARSINEE SAHOO	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/40005/2025	ANIL KUMAR SAHOO	SUBHASREE MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/40006/2025	STATE OF ODISHA BAIDYANATH SOREN VS	SUBHASREE MOHANTY VS	// // 0	
240	D-WP(C)/40007/2025 WP(C)/27397/2025	STATE OF ODISHA BINOD BIHARI MISHRA VS	SRIKAR KUMAR RATH VS	// // 0	
241	D-WP(C)/40008/2025	UNION OF INDIA KESHAB CHANDRA BEHERA VS	SUBHASREE MOHANTY VS	// // 0	
242	D-WP(C)/40009/2025	STATE OF ODISHA DIGBIJAYANI BAGHA VS	SUBHASREE MOHANTY VS	// // 0	
243	D-WP(C)/40010/2025	STATE OF ODISHA SAKUNTALA DAS VS	SUBHASREE MOHANTY VS	// // 0	
244	D-WP(C)/40011/2025	STATE OF ODISHA ABHAYA KUMAR MAHAPATRA VS	SUBHASREE MOHANTY VS	// // 0	
245	D-WP(C)/40012/2025	STATE OF ODISHA LIPASA DAS VS	SUBHASREE MOHANTY VS	// // 0	
246	D-WP(C)/40014/2025	STATE OF ODISHA RAJA RANJAN NAYAK VS	SUBHASREE MOHANTY VS	// // 0	
247	D-WP(C)/40015/2025	STATE OF ODISHA DEBADATA SAMANTARAY VS	SUBHASREE MOHANTY VS	// // 0	
248	D-WP(C)/40016/2025	STATE OF ODISHA BUDHARAY MAJHI VS	SUBHASREE MOHANTY VS	// // 0	
249	D-WP(C)/40017/2025	STATE OF ODISHA DILLIP KUMAR BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/40018/2025	TASWAE ALI KHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
251	D-WP(C)/40019/2025	BIBHUTI KUMAR BISWAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
252	D-WP(C)/40020/2025	M/S. RAIN THE CLUB, BBSR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
253	D-WP(C)/40021/2025	SANJUKTA BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
254	D-WP(C)/40022/2025	JYOTSNA RANEE PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
255	D-WP(C)/40023/2025	JANMITA SASMAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
256	D-WP(C)/40024/2025	NIRUPAMA MAHAPATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
257	D-WP(C)/40025/2025	GOLAKA BIHARI PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
258	D-WP(C)/40026/2025	SOUMYA RANJAN PATI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
259	D-WP(C)/40027/2025	DAMAYANTI PRADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
260	D-WP(C)/40028/2025	MANOJ KUMAR BHATRA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/40029/2025	KARAN MARANDI	SUBHASREE MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/40030/2025	MANORANJAN MOHAPATRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/40031/2025	SHOVAN KUMAR SWAIN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/40032/2025	BISWANATH PANDA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
265	D-WP(C)/40033/2025	SURENDRA BEHERA	KABIR KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/40034/2025	JUGESWAR BEHERA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/40035/2025	KISHORE CHANDRA MISHRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/40036/2025	PRADIP CHANDRA DAS	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/40038/2025	WESTRN ORISSA KONDA DORA BIKASH MANCH , BOJANKAR MISHRA		//	
	WP(C)/27375/2025	VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/40039/2025	PRAHALLADA BEHERA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
271	D-WP(C)/40040/2025	DR.PARTHA SINGH	AVIJIT MISHRA	//	
	WP(C)/27389/2025	VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/40041/2025	MANAS RANJAN PANDA	SUBHASREE MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/40043/2025	STATE OF ODISHA DUSASAN DEO VS	HIMANSHU SEKHAR MISHRA VS	// // 0	
274	D-WP(C)/40044/2025	MOHANADI COAL FIELD LIMITED, SUNDARGARH JIWAN LAKRA VS	SUBHASREE MOHANTY VS	// // 0	
275	D-WP(C)/40045/2025	STATE OF ODISHA UCO BANK, BHADRAK BRANCH VS	SUNIL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/40046/2025	PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK JAYASHREE DAS VS	SUBHASREE MOHANTY VS	// // 0	
277	D-WP(C)/40047/2025	STATE OF ODISHA REENAKANTI DUNGUNG VS	SUBHASREE MOHANTY VS	// // 0	
278	D-WP(C)/40048/2025	STATE OF ODISHA RIKTA JAGATI VS	BIREN SANKAR TRIPATHY VS	// // 0	
279	D-WP(C)/40049/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR KAISORIKA ROUTRAY VS	SUBHASREE MOHANTY VS	// // 0	
280	D-WP(C)/40050/2025	STATE OF ODISHA MOHINI MALLIK VS	SUBHASREE MOHANTY VS	// // 0	
281	D-WP(C)/40051/2025	STATE OF ODISHA MONALISA PRADHAN VS	SUBHASREE MOHANTY VS	// // 0	
282	D-WP(C)/40052/2025	STATE OF ODISHA BIJAY KUMAR SAMAL VS	BINI MISHRA VS	// // 0	
283	D-WP(C)/40053/2025	THE GENERAL MANAGER UCO BANK, WEST BENGAL MANDAKINI GURU VS	SUBHASREE MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/40054/2025	SILULATA MALLICK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// () //	
285	D-WP(C)/40055/2025	CHHANDAMITRA MISHRA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202500017
286	D-WP(C)/40056/2025	BAIJANTIMALA PADHY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //	
287	D-WP(C)/40057/2025	NABAJYOTI MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //	AOR20220003144C202500006
288	D-WP(C)/40058/2025	PUSPARANI NAIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// () //	
289	D-WP(C)/40059/2025	DARUTHENGA GRAMAPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //	AOR20220003144C202500007
290	D-WP(C)/40060/2025	DIBYAJYOTI MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //	AOR20220003144C202500005
291	D-WP(C)/40061/2025	MANORAMA SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// () //	
292	D-WP(C)/40062/2025	KALYANPUR GRAMAPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //	AOR20220003144C202500004
293	D-WP(C)/40063/2025	MANOJ KUMAR AGRAWAL VS INDIA SME ASSET RECONSTRUCTION COMPANY LTD, MUMBAI	PRASANTA KUMAR SATAPATHY VS	// () //	
294	D-WP(C)/40064/2025	SOBHA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //	
295	D-WP(C)/40065/2025	MITU SAHU	JAYANT KUMAR BISWAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/40066/2025	ANDHARUA GRAMAPANCHAYAT STARIYA SANGHA	NARESH CHANDRA JENA	//	AOR20220003144C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/40067/2025	SURENDRA ROUT	ASISH KUMAR RAY	//	AOD20230000467C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/40068/2025	TIKARPADA GRAMAPANCHAYAT STARIYA SANGHA	NARESH CHANDRA JENA	//	AOR20220003144C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/40069/2025	MENDHASALA GRAMAPANCHAYAT STARIYA SANGHA	NARESH CHANDRA JENA	//	AOR20220003144C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/40071/2025	RANJITA PANDA	GAJENDRANATH ROUT	//	
	WP(C)/27422/2025	VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/40072/2025	MAMATA SWAIN	SRIKANTA KU. NATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/40076/2025	MADHUSMITA BEHERA	ABHIRAM SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/40077/2025	KANTABADA GRAMAPANCHAYAT STARIYA SANGHA	NARESH CHANDRA JENA	//	AOR20220003144C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/40078/2025	BISWANATH BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500134
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/40079/2025	M/S SWAPNESWAR FLY ASH, JAJPUR	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/40080/2025	SUSANTA KUMAR BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500135
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/40081/2025	STATE OF ODISHA RASHMITA RANI NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500173
308	D-WP(C)/40082/2025	STATE OF ODISHA SHAKTIDHARA MISSION SHAKTI MAHASANGHA VS	NARESH CHANDRA JENA VS	// // ()	AOR20220003144C202500012
309	D-WP(C)/40083/2025	STATE OF ODISHA NAAPUT GRAMAPANCHAYAT STARIYA SANGHA VS	NARESH CHANDRA JENA VS	// // ()	AOR20220003144C202500013
310	D-WP(C)/40085/2025	STATE OF ODISHA HRUSHI KESH BHOI VS	MANAS KUMAR CHAND VS	// // ()	
311	D-WP(C)/40086/2025	STATE OF ODISHA SANJUKTA SETHI VS	SUKANTA KUMAR MISHRA VS	// // ()	
312	D-WP(C)/40090/2025	STATE OF ODISHA DR. SWAYAMBHU KALYAN MISHRA VS	DR.PURUSOTTAM CHULI VS	// // ()	
313	D-WP(C)/40092/2025	STATE OF ODISHA SABYASACHI JAGANNATH MISHRA VS	RASHMI KANTA ACHARYA VS	// // ()	
314	D-WP(C)/40093/2025	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	SAMEER KUMAR DAS VS	// // ()	
315	D-WP(C)/40096/2025	STATE OF ODISHA DR.UPENDRA SAHOO VS	SAMEER KUMAR DAS VS	// // ()	
316	D-WP(C)/40099/2025	STATE OF ODISHA RUPANANDA PATEL VS	TRIBIKRAM MAHAPATRA VS	// // ()	
317	D-WP(C)/40100/2025	STATE OF ODISHA BULU BHOI VS THE CUTTACK DEVELOPMENT AUTHORITY	ARPIT SIKDAR VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/40101/2025	SAMBIT MOHARANA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
319	D-WP(C)/40102/2025	KHETRAMOHAN NAIK VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //	
320	D-WP(C)/40103/2025	SANJAY KUMAR BARIK VS ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI	SANTOSH KUMAR DWIVEDY VS	// 0 //	
321	D-WP(C)/40104/2025	UMA MAHESWAR S.H.G.GANJAM VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //	
322	D-WP(C)/40105/2025	PRASHANNA KUMAR PATI VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //	
323	D-WP(C)/40106/2025	BIBEKANADA SOREN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
324	D-WP(C)/40107/2025	RAMESH CHANDRA SA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
325	D-WP(C)/40108/2025	NABA KISHORE DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
326	D-WP(C)/40109/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
327	D-WP(C)/40110/2025	CHAMU HEMBRAM VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
328	D-WP(C)/40111/2025 WP(C)/27445/2025	EXECUTIVE ENGINEER (ELECT.), BALASORE ELECTRICITY DIVISION, KHORDA VS M/S MAGNUM ESTATES LTD., KHORDA	PRATAP KUMAR MATHGONA VS	// 0 //	
329	D-WP(C)/40112/2025	M/S SHIV SHAKTI ENGINEERING AND CONSTRUCTION, KHORDA	ANIL KUMAR DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//	
330	D-WP(C)/40114/2025	NIRANJAN BISI	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/40115/2025	BISWA MOHAN BHOI	AMIYA KUMAR CHHATOI	//	
	WP(C)/27442/2025	VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/40116/2025	PURNIMA SINGH	SUSHANT KUMAR PRADHAN (3)	//	
		VS	VS	()	
		THE REISTRAR OF COOPERATIVE SOCIETIES, BBSR		//	
333	D-WP(C)/40117/2025	DMAN LIFESTYLE PVT LTD, CUTTACK	PRATIK DASH	//	
		VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE, CUTTACK		//	
334	D-WP(C)/40118/2025	SAMBIT KUMAR JENA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/40119/2025	MAMATA RANI BISWAL	HEMANTA KUMAR MUND	//	
		VS	VS	()	
		PRAVAT KUMAR BEHERA		//	
336	D-WP(C)/40120/2025	HARIPUR G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500190
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/40121/2025	GOURANG CHANDRA BHOI	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/40122/2025	MAA SARALA PANCHAYAT STARIYA SANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500191
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/40123/2025	DURGATINASINI MAHASANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500193
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/40124/2025	SAGARILAL MURMU	BISWABIHARI MOHANTY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/40125/2025	STATE OF ODISHA KURIGAON G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500192
342	D-WP(C)/40126/2025	STATE OF ODISHA MAHESWAR TUDU VS	MOHAMMED FARADISH VS	// // ()	
343	D-WP(C)/40127/2025	STATE OF ODISHA GAYATRI NAYAK VS	PRAVASH CHANDRA JENA VS	// // ()	
344	D-WP(C)/40128/2025	STATE OF ODISHA SHAIKH ABDUL IMRAN VS	SUVASHISH PATTANAİK VS	// // ()	
345	D-WP(C)/40129/2025	STATE OF ORISSA RUDRAKSHYA PRADHAN VS	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202500031
346	D-WP(C)/40130/2025	STATE OF ODISHA SALKHAN MAJHI VS	BISWABIHARI MOHANTY VS	// // ()	
347	D-WP(C)/40131/2025	STATE OF ODISHA GOURIBALA DAS VS	BUBHUTI BHUSAN MISHRA VS	// // ()	AOD20240000951C202500010
348	D-WP(C)/40133/2025	RAMACHANDRA DAS HARAPRIYA BADAJENA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500073
349	D-WP(C)/40134/2025	STATE OF ODISHA PRADEEP KUMAR PALLAYIE VS	PRAVASH CHANDRA JENA VS	// // ()	
350	D-WP(C)/40136/2025	STATE OF ODISHA SUMITA MISHRA VS	PRAVASH CHANDRA JENA VS	// // ()	
351	D-WP(C)/40138/2025	STATE OF ODISHA SHYMASUNDAR DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/40140/2025	SIBA PRASAD MISRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
353	D-WP(C)/40141/2025	KIRTHU MURMU VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
354	D-WP(C)/40142/2025	BASANTI ROUT VS RAMA CHANDRA PRADHAN	SUBHASIS MOHAPATRA VS	// 0 //	
355	D-WP(C)/40145/2025	PRADYUMNA KUMAR KHANDAI VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //	
356	D-WP(C)/40146/2025	HEMANTA KUMAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
357	D-WP(C)/40148/2025	AJAY KUMAR ROUSTRAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
358	D-WP(C)/40149/2025	BHAGMAT MARNDI VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
359	D-WP(C)/40151/2025	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
360	D-WP(C)/40152/2025	MANOJA MANJARI THATOI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
361	D-WP(C)/40154/2025	BASANTA KUMAR JENA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //	
362	D-WP(C)/40156/2025	SULOCHANA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
363	D-WP(C)/40159/2025	SOMANATH KAR	BAIDHAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/40160/2025	ARUN KUMAR SINGH SAMANTA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/40161/2025	PRASANT KUMAR PARIDA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/40162/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD	ABHINAV BHOSHOO	//	
		VS	VS	0	
		SADHU CHARAN KHAMARI		//	
367	D-WP(C)/40163/2025	SUNITA JENA	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE S.D.O.CUM ASSESSING OFFICER (ELECT) TPCODL, CUTTACK		//	
368	D-WP(C)/40165/2025	KRUSHNA PRASAD NAYAK	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/40166/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD	ABHINAV BHOSHOO	//	
		VS	VS	0	
		MANORAMA NAIK		//	
370	D-WP(C)/40168/2025	DR.PRABIR KUMAR ROUT	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/40170/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD	ABHINAV BHOSHOO	//	
		VS	VS	0	
		CHITTARANJAN PARIDA		//	
372	D-WP(C)/40171/2025	ACC LIMITED, GUJARAT	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		SUBRAT RANJAN DASH		//	
373	D-WP(C)/40174/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD	ABHINAV BHOSHOO	//	
		VS	VS	0	
		RAGHUMANI SAHU		//	
374	D-WP(C)/40175/2025	SUDHIR KUMAR BEHERA	ITISHREE TRIPATHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/40176/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK PRATAP MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // 0 //	
376	D-WP(C)/40177/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK, SBHOO VS GOLBADAN SAHU	ABHINAV SAHOO VS	// 0 //	
377	D-WP(C)/40180/2025	SHRIDHAR COLLEGE OF PHARMACY, MAYURBHANJAN VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
378	D-WP(C)/40181/2025	PRABHATI SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
379	D-WP(C)/40182/2025	SUKESINI SAHOO VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //	
380	D-WP(C)/40183/2025	RAMESWAR KOKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
381	D-WP(C)/40185/2025	MANAGEMENT COMMITTEE, (CFH SCHEME), PARASWARI, SAMBALPUR VS DCIT/ACIT, CIRCLE TDS, BBSR	ANAND KUMAR SONI VS	// 0 //	
382	D-WP(C)/40186/2025	SURENDAR SINGH VS THE CHIEF MANAGER-CUM-AUTHORISED OFFICER, UCO BANK, SAMBALPUR	SRIKANTA MAHUNTA VS	// 0 //	
383	D-WP(C)/40188/2025	JAYASINGH SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
384	D-WP(C)/40190/2025	SABITA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
385	D-WP(C)/40191/2025	SATYASISH SWAIN VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/40193/2025	SUJIT KUMAR MUKHERJEE VS STATE OF ODISHA	BIKASH JENA VS	// 0 //	
387	D-WP(C)/40195/2025	DEEPAK KUMAR MALLIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //	
388	D-WP(C)/40196/2025	PRATAP KUMAR DAS VS DHENKANAL MUNICIPALITY, DHENKANAL	RAJAT KUMAR PANDA VS	// 0 //	
389	D-WP(C)/40197/2025	PRASANNA KUMAR BEHERA VS STATE OF ORISSA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
390	D-WP(C)/40200/2025	SUNITI MUKHERJEE VS STATE OF ODISHA	BIKASH JENA VS	// 0 //	
391	D-WP(C)/40202/2025	RUDRANARAYAN DAS VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
392	D-WP(C)/40203/2025	SOVANA DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500036
393	D-WP(C)/40204/2025	SREE METALIKS LIMITED VS ZONAL MANAGER, STATE BANK OF INDIA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500068
394	D-WP(C)/40205/2025	GANGADHAR BARIK VS STATE OF ODISHA	BIKASH JENA VS	// 0 //	
395	D-WP(C)/40207/2025	F.M. TOUR AND TRAVELS, PRIVATE LTD,BALESWAR VS THE DIRECTOR PROOF AND EXPERIMENTAL ESTABLISHMENT, BALESWAR	MANASI MOHAPATRA VS	// 0 //	
396	D-WP(C)/40208/2025	SACHINDRA DAS VS STATE OF ORISSA	MONALISHA SAHOO VS	// 0 //	
397	D-WP(C)/40210/2025	DR.AMEDKAR PRATIMURTY BHAWAN, BURLA, SAMBALPUR	BBALPUR BHUHAN CHOUHDURY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/40211/2025	M/S OMM CORPORATION, KALAHANDI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/40212/2025	LAXMI NARAYAN PADHY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/40213/2025	PURUSTOTTAM BEHERA	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/40214/2025	MRS.KAWSAR ARA BEGUM	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/40216/2025	SAROJ KUMAR MOHANTY	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/40217/2025	MAA TARATARINI TRANSPORT, GANJAM	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/40218/2025	PRAVAKAR JENA	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
		SPECIAL CERTIFICATE OFFICER, BALASORE		//	
405	D-WP(C)/40219/2025	TESINGA GRAM PANCHAYAT LEVEL FEDERATION, NITADRA	SHRADDHA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/40220/2025	JAI BALAJI JYOTI STEELS LTD., ROURKELA	ABHISEK AGARWAL	//	
		VS	VS	0	
		T.P.WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR		//	
407	D-WP(C)/40221/2025	MAA TARATARINI TRANSPORT, GANJAM	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/40222/2025	PABITRA SAHOO	RANJIT MOHANTY	//	
		VS	VS	0	

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409	D-WP(C)/40224/2025	STATE OF ODISHA LAXMIPRIYA MOHANTY VS	NIRANJAN LENKA VS	// // 0	
410	D-WP(C)/40225/2025	STATE OF ODISHA AZAD AHEMAD KHAN VS	SHASHI BHUSAN JENA VS	// // 0	
411	D-WP(C)/40227/2025	STATE OF ODISHA MAA TARATARINI TRANSPORT, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0	
412	D-WP(C)/40228/2025	STATE OF ODISHA B.MOHAN RAO SUBUDHI VS	MIHIR KANTA RATH VS	// // 0	
413	D-WP(C)/40230/2025	STATE OF ODISHA PRADIPTA KUMAR SAMAL VS	TRILOCHAN NANDA VS	// // 0	
414	D-WP(C)/40231/2025	STATE OF ODISHA MAA TARATARINI TRANSPORT, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0	
415	D-WP(C)/40232/2025	STATE OF ODISHA MADAN SAHU VS	BINI MISHRA VS	// // 0	
416	D-WP(C)/40233/2025	UNION OF INDIA REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	INDRANIL SINHA VS	// // 0	
417	D-WP(C)/40234/2025	STATE OF ODISHA MADHUSMITA PATTNAIK VS	SONITA BISWAL VS	// // 0	
418	D-WP(C)/40235/2025	STATE OF ODISHA SK.ABDUL OBRAD @ OHID VS	DURGA PRASAD JENA VS	// // 0	
419	D-WP(C)/40237/2025	STATE OF ODISHA NALINAKSHYA NAYAK VS LOPAMUDRA DAS	BIBHU PRASAD MOHANTY VS	// // 0	AOD20250001071C202500013

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420	D-WP(C)/40238/2025	DIBYENDU KUMAR GIRI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
421	D-WP(C)/40239/2025	DINABANDHU MOHAPATRA VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //	
422	D-WP(C)/40240/2025	SUPERINTENDING ENGINEER, BURLA IRRIGATION DIVISION VS ASST PROVIDENT FUND COMMISSIONER, EPFO REGIONAL OFFICE	AMRITA NAYAK VS RANJAN DASH, A.G.A	// 0 //	LOD20240000172C202500391
423	D-WP(C)/40241/2025	RAJANIKANTA SAHU VS STATE OF ODISHA	Rajjeet Roy VS	// 0 //	AOR20220001462C202500116
424	D-WP(C)/40242/2025	SARASWATI PATNAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
425	D-WP(C)/40243/2025	UTKAL MINERALS PVT.LTD, KEONJHAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
426	D-WP(C)/40244/2025	NITIN KUMAR JAIN @ NITIN JAIN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
427	D-WP(C)/40245/2025	ABHIMANYU SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
428	D-WP(C)/40246/2025	SARSADA GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	BRAD KAMAR SAHU VS	// 0 //	
429	D-WP(C)/40247/2025	SARAT CHANDRA DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //	
430	D-WP(C)/40248/2025	DURGA PRASAD PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
431	D-WP(C)/40249/2025	SATYA NARAYAN MAHARANA	AMRITA NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/40250/2025	PANCHAM KUMAR GOUD	SIDHARTHA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/40253/2025	BIKASH KUMAR ROUTRAY	MAHES DAS	//	
		VS	VS	()	
		STATE INFORMATION COMMISSIONER BBSR ODISHA		//	
434	D-WP(C)/40254/2025	SRIDHAR SAHOO	DR. BINOD KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
435	D-WPCRL/29865/2025	ARJUNA PARIDA	NISHIKANTA MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/29836/2025	SUBASH CHANDRA ROUT	PRIYA RANJAN SINGH	MOTANGA /350 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/29837/2025	BUTRU MAJHI @BUTUL MAJHI	DEBASIS MISHRA	BAMBARI /100 /2025	AOR20230001300C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/29846/2025	MOTILAL NAIK	BIRAJA PRASANNA DAS	RAYAGADA G.R.P. /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/29848/2025	DILLIP BHATTA @ DILLIP KUMAR BHATTA	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /429 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/29851/2025	TUTUNA BEHERA @ NANDA	SANJIT MISHRA	SEA BEACH /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/29854/2025	RUKUNA BEHERA @ RUKMUNI BEHERA	PARSURAM DAS	JODAPADAR /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/29857/2025	BHAMARA DAS @ BHRAMARABAR DAS	SOUBHAGYA KUMAR DASH	NANDIPADA /276 /2025	AOR20220001631C202500256
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/29861/2025	STATE OF ODISHA PANKAJ KUMAR MUDULI VS	ASISH MISHRA VS	// KALINGA NAGAR /29 /2017 ()	
444	D-ABLAPL/29866/2025	STATE OF ODISHA KSHYAMA BACHHA VS	SUSHANTA KUMAR JOSHI VS	// SINDHIKELA PS /127 /2025 ()	
445	D-ABLAPL/29867/2025	STATE OF ODISHA NIRANJAN NAYAK VS	PRINCE PATNAIK VS	// PURI SADAR /295 /2023 ()	
446	D-ABLAPL/29879/2025	STATE OF ODISHA SUJATA MOHANTY VS	KULDEEP MOHANTY VS	// BETNOTI /330 /2025 ()	AOD2024000012C202500216
447	D-ABLAPL/29883/2025	STATE OF ODISHA SARBESWAR BAL VS	BISHWARANJAN SAHU VS	// BRAHMAGIRI /106 /2025 ()	
448	D-ABLAPL/29885/2025	STATE OF ODISHA MD. SAHADAT VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
449	D-ABLAPL/29890/2025	STATE OF ODISHA DHRUBA MEHER VS	AKSHAYA KUMAR SAHOO VS	// BAUNISUNI /153 /2025 ()	
450	D-ABLAPL/29891/2025	STATE OF ODISHA ANNAPURNA SAHU VS	MANAS KUMAR CHAND VS	// NARLA /153 /2025 ()	
451	D-ABLAPL/29901/2025	STATE OF ODISHA RUNU MINZ VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /476 /2025 ()	
452	D-ABLAPL/29902/2025	STATE OF ODISHA SAGAR NAIK VS	SWARAJ PATEL VS	// SUNDARGARH SADAR /304 /2025 ()	AOR20220000246C202500078
453	D-ABLAPL/29904/2025	STATE OF ODISHA MURALI NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	// NARASINGHPUR /71 /2018 () //	AOD20240000388C202500040

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/29906/2025	MANOJ NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /71 /2018 () //	AOD20240000388C202500042
455	D-ABLAPL/29908/2025	BASANTI BARIK VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /467 /2025 () //	
456	D-ABLAPL/29909/2025	DEEPAK BARIK @ DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /467 /2025 () //	
457	D-ABLAPL/29910/2025	ASHOK KUMAR SAHU @ RANJIT SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /184 /2025 () //	
458	D-ABLAPL/29914/2025	MAYADHAR MOHARANA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	DHENKANAL SADAR /609 /2025 () //	
459	D-ABLAPL/29915/2025	PADU KANDI VS STATE OF ODISHA	SUBRAT KUMAR SINGH VS	ASTARANGA /45 /2025 () //	
460	D-ABLAPL/29921/2025	SUSHANTA KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /167 /2025 () //	
461	D-ABLAPL/29923/2025	KESHAB CHANDRA DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	MAHANGA /42 /2025 () //	AOR20220000053C202500106
462	D-ABLAPL/29924/2025	DASAMI BUDA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /321 /2025 () //	AOR20220000246C202500079
463	D-ABLAPL/29926/2025	BINAY KUMAR MAHARANA @ BINU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500217
464	D-ABLAPL/29929/2025	SANTOSH KUMAR SINGH VS STATE OF ODISHA	MANORANJAN ACHARYA VS	RANPUR /282 /2025 () //	
465	D-ABLAPL/29933/2025	ASHIK KHAN @ ASHIQUE KHAN	BHABANI SANKAR MISHRA	BADACHANA /163 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/29937/2025	RASIDA TABASUM @ RASIDA BIBI	BHABANI SANKAR MISHRA	BADACHANA /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/29939/2025	RAMESH DAS @ SENTERA	BHABANI SANKAR MISHRA	BADACHANA /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/29940/2025	SILU DALUA	AMITAV TRIPATHY	FATEGARH /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/29941/2025	RAJESH SINGH	ANURAG PATI	CHAULIAGANJA /406 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/29942/2025	SUJIT ROUT @ SIKUN @ SIKUNA @ SURJIT PRASAD	BHABANI SANKAR MISHRA	BADACHANA /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/29944/2025	MANOJ KUMAR DUTTA	MANASI MOHAPATRA	SORO /738 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/29945/2025	BHULA BAG	AMITAV TRIPATHY	PAIKMAL /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/29953/2025	TRILOCHAN KOK @ TRILOCHAN KAK	JANAKI KANTA MAHAPATRA	SUNDARGARH TOWN /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/29954/2025	NARESH KUMAR PRUSTY	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/29955/2025	AJAYDEV MALIK @ BULU	PRAFULLA KUMAR BISWAL	AUL /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/29957/2025	SEBANANDA DUTTA	KULDEEP MOHANTY	BALIAPAL /200 /2024	AOD20240000012C202500218
		VS	VS	()	

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477	D-ABLAPL/29960/2025	STATE OF ODISHA SUBHRA JEET ROUT VS	SATYA JEET ROUT VS	// MARKAT NAGAR /196 /2025 ()	
478	D-ABLAPL/29975/2025	STATE OF ODISHA BALABHADRA DAS @ BALABHADRA DASH VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /272 /2025 ()	
479	D-ABLAPL/29981/2025	STATE OF ODISHA NARAYAN SAHU VS	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /459 /2025 ()	AOR20220001618C202500001
480	D-ABLAPL/29982/2025	STATE OF ODISHA KALI KIRAN SAHU VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /423 /2024 ()	
481	D-ABLAPL/29985/2025	STATE OF ODISHA RAMESH SABAR VS	SANJIB KUMAR BHANJADEO VS	// BOLANGIR TOWN /141 /2023 ()	
482	D-ABLAPL/29989/2025	STATE OF ODISHA SUBASI BEHERA @ BEWA VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /260 /2025 ()	
483	D-ABLAPL/29991/2025	STATE OF ODISHA BIBHUTI BHUSAN SWAIN VS	BHABANI SANKAR DAS VS	// BARAMBA /272 /2025 ()	
484	D-ABLAPL/29993/2025	STATE OF ODISHA TAPAS KUMAR JENA VS	DEBASIS SAHOO VS	// SOSO /195 /2025 ()	
485	D-ABLAPL/29996/2025	STATE OF ODISHA AJAY KUMAR ROUT VS	RAMESH CHANDRA ROUT VS	// //0 ()	
486	D-ABLAPL/29999/2025	STATE OF ODISHA ASHOK KUMAR DAS @ ASHOK DAS VS	PRAFULLA CHANDRA DAS VS	// PURIGHAT /327 /2025 ()	
487	D-ABLAPL/30003/2025	STATE OF ODISHA KEDAR @ KEDARSAN PRADHAN VS	SUJATA JENA VS	// TANGI /312 /2025 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/30005/2025	PRABHANJAN PRAHARAJ VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /366 /2025 () //	
489	D-ABLAPL/30009/2025	TRINATH NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /71 /2018 () //	AOD20240000388C202500043
490	D-ABLAPL/30010/2025	SANDEEP SENDRIA @ SANDIP SENDRIA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202500015
491	D-ABLAPL/30019/2025	SAROSE KUMAR NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	KEONJHAR TOWN /688 /2025 () //	
492	D-ABLAPL/30021/2025	NIHAR RANJAN SAHOO VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	NIKIRAI /287 /2025 () //	

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MISC CASES FILED on :23/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	4/2025
2	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	5/2025
3	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	6/2025
4	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	7/2025
5	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	8/2025
6	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	9/2025
7	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	10/2025
8	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	11/2025
9	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	12/2025
10	D-MA/801/1999 MA/801/1999	NIDHI MP	M/S.S.MISRA	13/2025
11	D-LAA/40075/2025 LAA/ /	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	MANORANJAN MISHRA MANORANJAN MISHRA	199/2025
12	D-LAA/40075/2025 LAA/ /	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	MANORANJAN MISHRA MANORANJAN MISHRA	200/2025
13	D-LAA/40075/2025 LAA/ /	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	MANORANJAN MISHRA MANORANJAN MISHRA	201/2025
14	D-CRLMP/26592/2025 CRLMP/1257/2025	SOURAV SEKHAR BEHERA MP		213/2025
15	D-CRLMP/29962/2025 CRLMP/ /	NEPAL KHANDEI@NEPAL CHANDRA KHANDEI MP	SAHIR KUMAR JENA	214/2025
16	D-CRLMP/30004/2025 CRLMP/ /	MANORANJAN PANDA MP	MANORANJAN MISHRA	215/2025
17	D-JCRLA/35/2015 JCRLA/35/2015	SILU BABA@DHANANJAYA PRADHAN MP	SAMIR KUMAR MISHRA, S.N.MISHRA 4	295/2025
18	D-JCRLA/13/2020 JCRLA/13/2020	BUDHU @ KAILASH MUNDA MP	SATYA NARAYAN MISHRA 4	296/2025
19	D-JCRLA/14442/2024 JCRLA/69/2024	RANJAN@BALA RANJAN KALO MP	SATYA NARAYAN MISHRA 4	297/2025
20	D-JCRLA/28/2023 JCRLA/28/2023	PRAMOD GOUDA MP	M/S.SOUBHAGYA KUMAR DASH, S.K.TRIPATHY, L.MOHANTY	298/2025
21	D-JCRLA/36/2015 JCRLA/36/2015	PRATAP PRADHAN MP		299/2025
22	D-JCRLA/36/2015 JCRLA/36/2015	PRATAP PRADHAN MP		300/2025
23	D-JCRLA/14084/2025 JCRLA/74/2025	MD.SAKIB MP	ADV., AMRITA MISHRA	301/2025
24	D-JCRLA/14084/2025 JCRLA/74/2025	MD.SAKIB MP	ADV., AMRITA MISHRA	302/2025
25	D-JCRLA/42/2014 JCRLA/42/2014	PREM@PREMLAL KETKI MP	RASHMI RANJAN MISHRA	303/2025
26	D-JCRLA/42/2014	PREM@PREMLAL KETKI	RASHMI RANJAN MISHRA	

	JCRLA/42/2014	MP		304/2025
27	D-TRP(C)/40087/2025 TRP(C)/ /	ROJALI MOHANTY @ ROJALIN BEHURIA MP	KAUSTUVA MOHANTY	373/2025
28	D-CONTC/38661/2025 CONTC/4512/2025	KASINATH DAS MP	LAXMAN BHOI	375/2025
29	D-CONTC/40167/2025 CONTC/ /	BISHNU CHARAN MALLICK MP	ADV.	376/2025
30	D-CONTC/14072/2025 CONTC/1849/2025	MAYADHAR MALLICK MP		377/2025
31	D-RPFAM/28367/2025 RPFAM/195/2025	TAPAS RANJAN PANDA MP	KULDEEP MOHANTY	445/2025
32	D-RPFAM/40223/2025 RPFAM/ /	MANORANJAN PANDA MP	MANORANJAN MISHRA	446/2025
33	D-CMAPL/40037/2025 CMAPL/ /	RAJU V.J. MP	AVIJIT PAL	508/2025
34	D-MATA/48/2023 MATA/48/2023	DR. PRANATI MISRA MP	TAPAN KUMAR BISWAL, JYOTI RANJAN DEO	540/2025
35	D-MATA/48/2023 MATA/48/2023	DR. PRANATI MISRA MP	TAPAN KUMAR BISWAL	541/2025
36	D-MATA/2618/2025 MATA/44/2025	RASHMI RANJAN MUDULI MP	GAJENDRANATH ROUT	542/2025
37	D-MATA/40158/2025 MATA/ /	PRATAP KUMAR PAIKARAY MP	BYOMAKESH TRIPATHY	543/2025
38	D-MATA/40158/2025 MATA/ /	PRATAP KUMAR PAIKARAY MP	BYOMAKESH TRIPATHY	544/2025
39	D-MATA/37926/2025 MATA/ /	PRADIP PAUL MP	SUDHEER KUMAR SAHOO	545/2025
40	D-FAO/23932/2025 FAO/286/2025	MANAGER LEGAL, CHOLA M/S. GENERAL INSURANCE MP	INSURANCE OUTDABBSR	852/2025
41	D-BLAPL/8510/2025 BLAPL/3165/2025	RADHU @ RADU MAJHI MP		981/2025
42	D-BLAPL/29856/2025 BLAPL/ /	AAMIR KHAN MP	DEVASHIS PANDA	982/2025
43	D-BLAPL/24163/2025 BLAPL/8382/2025	GANESWAR DAS MP	RAMESH CHANDRA MAHARANA	983/2025
44	D-BLAPL/28709/2024 BLAPL/9903/2024	CHHOTU MALLIK MP	AKSHAYA KUMAR SAHOO	984/2025
45	D-BLAPL/5258/2025 BLAPL/2007/2025	MALATI BINDHANI MP	DR. BINODA KUMAR MISHRA	985/2025
46	D-BLAPL/28709/2025 BLAPL/9755/2025	BANAMALI PALEI @ PALAI MP	BINAYA BHUSAN ROURTRAY	986/2025
47	D-CRLREV/136/2022 CRLREV/136/2022	JOGENDRA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	1073/2025
48	D-CRLREV/29387/2025 CRLREV/711/2025	RUDRA PRASANNA SAHU MP	ANANTA NARAYAN PATTANAYAK	1074/2025
49	D-CRLREV/29903/2025 CRLREV/ /	LIPIKA SAHOO MP	PRANAYANEE DASMOHAPATRA	1075/2025
50	D-CRLREV/29912/2025 CRLREV/ /	ARUN KUMAR JENA MP	LIGENS MISHRA	1076/2025
51	D-CRLREV/29927/2025 CRLREV/ /	ANANATA RAM SAHU MP	BIJAYA KUMAR RAGADA	1077/2025
52	D-CRLREV/29964/2025 CRLREV/ /	RAJESH KUMAR NAYAK MP	ROHIT RANJAN RAY	1078/2025
53	D-CRLREV/30000/2025 CRLREV/ /	RANJIT BHABANI SHANKAR SAHU MP	DILIP KUMAR MISRA	1079/2025
54	D-CRLREV/30020/2025 CRLREV/ /	AYAN @ SAHIL HUSSAIN MP	SOUMYA RANJAN DAS	1080/2025
55	D-CRLREV/30020/2025 CRLREV/ /	AYAN @ SAHIL HUSSAIN MP	SOUMYA RANJAN DAS	1081/2025
56	D-RSA/39508/2025 RSA/478/2025	JOGENDRA BEHERA MP	SANJEEV UDGATA	1381/2025
57	D-RSA/412/2014 RSA/412/2014	PRAVA PATRA MP	M/S.P.K.SINGH	1382/2025

58	D-RSA/412/2014 RSA/412/2014	PRAVA PATRA MP	M/S.P.K.SINGH	1383/2025
59	D-RSA/412/2014 RSA/412/2014	PRAVA PATRA MP	M/S.P.K.SINGH	1384/2025
60	D-RSA/40139/2025 RSA/ /	SUKMET DHARUA MP	TAPOBANTA BARIK	1385/2025
61	D-RSA/40139/2025 RSA/ /	SUKMET DHARUA MP	TAPOBANTA BARIK	1386/2025
62	D-RSA/39291/2025 RSA/ /	KALPANA SATHUA MP	SIDHARTHA MISHRA	1387/2025
63	D-CMP/16080/2025 CMP/619/2025	ABHYA KUMAR PRADHAN MP	SUDHANSU SEKHAR JENA	1600/2025
64	D-CMP/40042/2025 CMP/ /	NIRANJAN KALIA MP	GIRIJA SANKAR MOHANTY	1601/2025
65	D-CMP/39901/2025 CMP/ /	KALPATARU MOHAPATRA MP	SOUBHAGYA SWAIN	1602/2025
66	D-CMP/40013/2025 CMP/1559/2025	SAMINA BEHERA MP	MANMAYA KUMAR DASH	1603/2025
67	D-CMP/36883/2025 CMP/1561/2025	DAITARI PRADHAN MP	SATYAJIT MOHAPATRA	1604/2025
68	D-CMP/18816/2025 CMP/771/2025	KHIROD KUMARI DEVI MP	GYANA RANJAN MOHAPATRA	1605/2025
69	D-CMP/22436/2025 CMP/848/2025	MOKA KHAN MP	SANDIPANI NAYAK	1606/2025
70	D-CMP/40144/2025 CMP/ /	SANDHYARANI PADHY MP	SUBHENDU KAR	1607/2025
71	D-CMP/40173/2025 CMP/ /	SULOCHANA GUPTA MP	MAHITOSH SINHA	1608/2025
72	D-CMP/40209/2025 CMP/ /	BHAGIRATHI CHAMPATI MP	SOURAV SUMAN BHUYAN	1609/2025
73	D-ABLAPL/29016/2024 ABLAPL/10664/2024	RULU PRADHAN @SHUBHENDRA KUMAR PRADHAN MP		1774/2025
74	D-ABLAPL/23760/2025 ABLAPL/9348/2025	DIPUNA @ DIPUNU @ DIPTI RANJAN MOHAPATRA MP		1775/2025
75	D-ABLAPL/23692/2025 ABLAPL/9308/2025	SOUMYA RANJAN ROUT MP		1776/2025
76	D-ABLAPL/16517/2021 ABLAPL/16517/2021	KALU CHARAN JENA MP	BASANTA KUMAR NAYAK	1777/2025
77	D-ABLAPL/26022/2025 ABLAPL/10299/2025	SOUMYA SANJIB SAHOO MP		1778/2025
78	D-ABLAPL/26204/2025 ABLAPL/10229/2025	JIBAN KUMAR MISHRA MP	BYOMAKESH TRIPATHY	1779/2025
79	D-ABLAPL/23411/2025 ABLAPL/9217/2025	MAHENDRA PRADHAN MP		1780/2025
80	D-ABLAPL/8481/2022 ABLAPL/8481/2022	SWAGAT SAURAV DALAI MP		1781/2025
81	D-MACA/39967/2025 MACA/ /	KAMALA SWAIN MP	SATYABHUSAN DAS	2311/2025
82	D-MACA/39248/2025 MACA/1071/2025	M/S. THE NEW INDIA ASSURANCE CO. LTD. MP	BLON B S RHOHAPATRA	2312/2025
83	D-MACA/40084/2025 MACA/ /	TARAMANI NAYAK MP	BISWAJIT MOHANTY	2313/2025
84	D-MACA/40084/2025 MACA/ /	TARAMANI NAYAK MP	BISWAJIT MOHANTY	2314/2025
85	D-MACA/40113/2025 MACA/ /	CHITTA RANJAN SAHOO MP	BISWAJIT MOHANTY	2315/2025
86	D-MACA/37937/2025 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD., CUTACK MP	ADAMALI KHAN	2316/2025
87	D-MACA/40199/2025 MACA/ /	PRASANTA KUMAR PATEL MP	Byomokesh Sahoo	2317/2025
88	D-MACA/40199/2025 MACA/ /	PRASANTA KUMAR PATEL MP	Byomokesh Sahoo	2318/2025
89	D-MACA/40199/2025	PRASANTA KUMAR PATEL	Byomokesh Sahoo	

	MACA/ /	MP		2319/2025
90	D-CRLA/17/2022 CRLA/17/2022	BHAGABATIA BHOI MP	JAGABANDHU SAHU	2640/2025
91	D-CRLA/29852/2025 CRLA/ /	MANI KANDI MP	SANJIT MISHRA	2641/2025
92	D-CRLA/29852/2025 CRLA/ /	MANI KANDI MP	SANJIT MISHRA	2642/2025
93	D-CRLA/29852/2025 CRLA/ /	MANI KANDI MP	SANJIT MISHRA	2643/2025
94	D-CRLA/1604/2024 CRLA/93/2024	THABIRA@CHHABIRA PUTEL@CHHABIRANR MP	ANR P KUMAR SAHU	2644/2025
95	D-CRLA/35069/2024 CRLA/1181/2024	BHOI SETHI MP	AMITAV TRIPATHY	2645/2025
96	D-CRLA/566/2021 CRLA/566/2021	JAGADISH DAS MP	ARUN KUMAR DAS1	2646/2025
97	D-CRLA/29900/2025 CRLA/ /	BABI @ BOBBY DAS MP	AKSHAYA KUMAR SAHOO	2647/2025
98	D-CRLA/29900/2025 CRLA/ /	BABI @ BOBBY DAS MP	AKSHAYA KUMAR SAHOO	2648/2025
99	D-CRLA/29900/2025 CRLA/ /	BABI @ BOBBY DAS MP	AKSHAYA KUMAR SAHOO	2649/2025
100	D-CRLA/1171/2023 CRLA/1171/2023	SUBASH CHANDRA NAYAK MP	DILLIP KUMAR MOHANTY	2650/2025
101	D-CRLA/26285/2025 CRLA/ /	ADITYA KUMAR JENA MP	DEBASNAN DAS	2651/2025
102	D-CRLA/26543/2025 CRLA/ /	BHAKTI SMITA MP	DEBASNAN DAS	2652/2025
103	D-CRLA/27351/2025 CRLA/ /	NABAGHANA JENA MP	DEBASNAN DAS	2653/2025
104	D-CRLA/10899/2025 CRLA/501/2025	MUNA FETASINGH MP	DUSHMANTA SAHOO	2654/2025
105	D-CRLA/30012/2025 CRLA/ /	SARTHAK SEE @ SARTHAK KUMAR SHEERANJAN KUMAR NAYAK MP		2655/2025
106	D-CRLA/30012/2025 CRLA/ /	SARTHAK SEE @ SARTHAK KUMAR SHEERANJAN KUMAR NAYAK MP		2656/2025
107	D-CRLMC/29835/2025 CRLMC/ /	BHOBANA GHADEI MP	JAYADEBA BEHERA	2744/2025
108	D-CRLMC/1216/2023 CRLMC/1216/2023	HIMANSHU SEKHAR MISHRA MP	DAYANANDA MOHAPATRA	2745/2025
109	D-CRLMC/29855/2025 CRLMC/ /	E. PRABHAVATI MP	RAJENDRA KUMAR SAHU	2746/2025
110	D-CRLMC/29855/2025 CRLMC/ /	E. PRABHAVATI MP	RAJENDRA KUMAR SAHU	2747/2025
111	D-CRLMC/29863/2025 CRLMC/ /	SANTOSH KUMAR KATHAR MP	BIKRAM CHANDRA GHADEI	2748/2025
112	D-CRLMC/29864/2025 CRLMC/ /	BABINA @ PRASANTA KUMAR MAHUNTS MP	SUSANTA KUMAR BARAL	2749/2025
113	D-CRLMC/24902/2025 CRLMC/3277/2025	SAROJ KUMAR ROUT MP		2750/2025
114	D-CRLMC/29873/2025 CRLMC/ /	PRASANTA SETHY MP	SURAJ MOHANTY	2751/2025
115	D-CRLMC/29874/2025 CRLMC/ /	LALATENDU AICH MP	DILLIP KUMAR RAY	2752/2025
116	D-CRLMC/29894/2025 CRLMC/ /	SANJIB KUMAR SETHY MP	MANOJ KUMAR PANDA	2753/2025
117	D-CRLMC/23223/2025 CRLMC/2966/2025	SUBODHA KUMAR MOHANTY @ SUBODHA CHANDRA MOHANTY MP		2754/2025
118	D-CRLMC/29919/2025 CRLMC/ /	SANTANU KUMAR MISHRA MP	SANJIB KHANDAYATRAY	2755/2025
119	D-CRLMC/29920/2025 CRLMC/ /	SAGAR PALEI MP	PRATEIK PARIJA	2756/2025
120	D-CRLMC/19669/2025 CRLMC/2424/2025	SUMANTA KUMAR NAYAK MP		2757/2025

121	D-CRLMC/26267/2025 CRLMC/3483/2025	SANTOSH KUMAR PRADHAN MP		2758/2025
122	D-CRLMC/29938/2025 CRLMC/ /	ARABINDA@ARABIND MALIK@BAPI MP	DILLIP KUMAR PATTANAYAK	2759/2025
123	D-CRLMC/29930/2025 CRLMC/ /	SUSANTA MAHAPATRA @ SUSANTA KUMAR MAHAPATRA MP	BIRWAHAPATRA TRIPATHY	2760/2025
124	D-CRLMC/29947/2025 CRLMC/ /	KIRAN RANI MAHARANA MP	DURGA PRASAD BHANJA	2761/2025
125	D-CRLMC/29949/2025 CRLMC/ /	SUJEET PRIYADARSHI DAS MP	AMIYA RANJAN SETHY	2762/2025
126	D-CRLMC/29956/2025 CRLMC/ /	CHINTAMANI BEHERA MP	SUKANTA KUMAR DALAI	2763/2025
127	D-CRLMC/29971/2025 CRLMC/ /	RIYAS MOHAMMED MP	S.MOHAMED ANSAR	2764/2025
128	D-CRLMC/29977/2025 CRLMC/ /	NALINI PRABHA PATTANAIAK MP	RAGHUNATH DASMOHAPATRA	2765/2025
129	D-CRLMC/29986/2025 CRLMC/ /	SOMANATH BEHERA MP	SIDHARTHA DAS	2766/2025
130	D-CRLMC/28896/2025 CRLMC/3822/2025	BHARAT PRADHAN MP		2767/2025
131	D-CRLMC/29983/2025 CRLMC/ /	RAJENDRA MOHANTY MP	BIGYAN KUMAR SHARMA, (SR.ADV.)	2768/2025
132	D-CRLMC/29997/2025 CRLMC/ /	GOURISH KUMAR KULESIKA MP	ARJUNA CHARAN BEHERA	2769/2025
133	D-CRLMC/30006/2025 CRLMC/ /	JITENDRA KHATUA MP	AMITAV TRIPATHY	2770/2025
134	D-CRLMC/30026/2025 CRLMC/ /	BIKASH SANDHA MP	AMITAV TRIPATHY	2771/2025
135	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	3991/2025
136	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	3992/2025
137	D-WA/40070/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3993/2025
138	D-WA/40070/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3994/2025
139	D-WA/33859/2024 WA/2207/2024	STATE OF ODISHA MP	M/S.RANJIT MOHANTY, S.P.PATI, M.MOHANTY	3995/2025
140	D-WA/40135/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3996/2025
141	D-WA/40135/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3997/2025
142	D-WA/32818/2024 WA/2200/2024	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	3998/2025
143	D-WA/40164/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3999/2025
144	D-WA/40164/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	4000/2025
145	D-WP(C)/39923/2025 WP(C)/ /	SUBALAYA GRAMPANCHAYAT STARIYA BAHAKSANGRI MP	RAJESH KUMAR MAHANTA	17394/2025
146	D-WP(C)/39924/2025 WP(C)/27456/2025	M/S ARUNI STONE CRUSHER,DHENKANAKAJAL SAHOO MP		17395/2025
147	D-WP(C)/39943/2025 WP(C)/ /	ISANIBRAHMAPUR PANCHAYAT STARIYA RANJAN MP	RANJAN KUMAR MAHANTA	17396/2025
148	D-WP(C)/39944/2025 WP(C)/ /	BENTAPUR GRAMPANCHAYAT STARIYA RANJAN MP	RANJAN KUMAR MAHANTA	17397/2025
149	D-WP(C)/30606/2022 WP(C)/30606/2022	SUBARNA NAYAK MP		17398/2025
150	D-WP(C)/38045/2025 WP(C)/26108/2025	DULLADEI TENT HOUSE, KHURDA MP		17399/2025
151	D-WP(C)/83/2023 WP(C)/83/2023	SIBASANKAR PATRA MP	DEEPALI MAHAPATRA	17400/2025
152	D-WP(C)/39964/2025	D.N.HOMES PVT.LTD.BBSR	MILAN KANUNGO	

	WP(C)/27349/2025	MP		17401/2025
153	D-WP(C)/39966/2025 WP(C)/ /	BAKODA G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17402/2025
154	D-WP(C)/39969/2025 WP(C)/ /	SINGASARI G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17403/2025
155	D-WP(C)/39947/2025 WP(C)/ /	DR. SABITA MOHANTA MP	SAPAN KUMAR PAL	17404/2025
156	D-WP(C)/39972/2025 WP(C)/ /	KHUTUBAI GRAMA PANCHAYAT STARIA MP	BISWARANJAN MAHARATHA	17405/2025
157	D-WP(C)/39975/2025 WP(C)/ /	BHANDARIGUDA G.P.L.F, NABARANGAPUR MP	BISWARANJAN MAHARATHA	17406/2025
158	D-WP(C)/39948/2025 WP(C)/ /	KUCHEITA G.P.L.F MP	RAJIV KUMAR MAHANTA	17407/2025
159	D-WP(C)/39978/2025 WP(C)/ /	MUNDIGUDA G.P.L.F., NABARANGPUR MP	BISWARANJAN MAHARATHA	17408/2025
160	D-WP(C)/39980/2025 WP(C)/ /	G.P.L.F,PATRI MP	BISWARANJAN MAHARATHA	17409/2025
161	D-WP(C)/39983/2025 WP(C)/ /	CHIKALPADAR G.P.L.F., NABARANGAPUR MP	BISWARANJAN MAHARATHA	17410/2025
162	D-WP(C)/39982/2025 WP(C)/ /	G.P.L.F., HATIBEDA, NABARANGPUR MP	BISWARANJAN MAHARATHA	17411/2025
163	D-WP(C)/39985/2025 WP(C)/ /	ANLA G.P.L.F., NABARANGAPUR MP	BISWARANJAN MAHARATHA	17412/2025
164	D-WP(C)/39950/2025 WP(C)/ /	JHADESWARPUR GRAM PANCHAYAT STARIA MP	RAJIV KUMAR MAHANTA	17413/2025
165	D-WP(C)/39987/2025 WP(C)/ /	BLOCK STARIYA MAHASANGHA, KOSAGUDA MP	BISWARANJAN MAHARATHA	17414/2025
166	D-WP(C)/39988/2025 WP(C)/ /	CHIRMA GRAM PANCHAYAT STARIYA SABAR MP	BISWARANJAN MAHARATHA	17415/2025
167	D-WP(C)/17080/2025 WP(C)/12231/2025	M/S.THE DHAMARA PORT COMPANY LTD MP	BBSR ANAYA KISHORE HARICHANDAN	17416/2025
168	D-WP(C)/39990/2025 WP(C)/ /	BLOCK STARIYA MAHASANGHA, PAPADAR MP	BISWARANJAN MAHARATHA	17417/2025
169	D-WP(C)/40007/2025 WP(C)/27397/2025	BINOD BIHARI MISHRA MP	SRIKAR KUMAR RATH	17418/2025
170	D-WP(C)/39953/2025 WP(C)/ /	BHALDUNGURI G.P.L.F MP	RAJIV KUMAR MAHANTA	17419/2025
171	D-WP(C)/37552/2025 WP(C)/25995/2025	LALIT RAO MP		17420/2025
172	D-WP(C)/40020/2025 WP(C)/ /	M/S. RAIN THE CLUB, BBSR MP	BIBHU PRASAD DAS	17421/2025
173	D-WP(C)/33643/2025 WP(C)/23497/2025	DR.BIBHUTI BHUSAN LENKA MP	SAIBRATA RATH	17422/2025
174	D-WP(C)/33643/2025 WP(C)/23497/2025	DR.BIBHUTI BHUSAN LENKA MP	SAIBRATA RATH	17423/2025
175	D-WP(C)/40028/2025 WP(C)/ /	MANOJ KUMAR BHATRA MP	SUSANTA KUMAR MISHRA	17424/2025
176	D-WP(C)/40028/2025 WP(C)/ /	MANOJ KUMAR BHATRA MP	SUSANTA KUMAR MISHRA	17425/2025
177	D-WP(C)/40036/2025 WP(C)/ /	PRADIP CHANDRA DAS MP	BISWAMBAR MOHANTY	17426/2025
178	D-WP(C)/32287/2020 WP(C)/32287/2020	SAGARIKA PARIDA MP	M/S GOUTAM MISHRA, SUSANTA KUMAR DASH, A.K.OTTA, S.DAS, A	17427/2025
179	D-WP(C)/40038/2025 WP(C)/27375/2025	WESTRN ORISSA KONDA DORA BIKASH MANOJ MP	MISHRA	17428/2025
180	D-WP(C)/39649/2025 WP(C)/ /	MIR SAPHIK MP	AKSHAYA KUMAR SAHOO	17429/2025
181	D-WP(C)/39958/2025 WP(C)/ /	RAMESH CHANDRA DAS MP	DURGESH NARAYAN RATH	17430/2025
182	D-WP(C)/40043/2025 WP(C)/ /	DUSASAN DEO MP	HIMANSHU SEKHAR MISHRA	17431/2025
183	D-WP(C)/39959/2025 WP(C)/ /	SANJIB KUMAR NAYAK MP	DURGESH NARAYAN RATH	17432/2025

184	D-WP(C)/34609/2025 WP(C)/24004/2025	SHANTANU KUMAR KAR MP		17433/2025
185	D-WP(C)/40063/2025 WP(C)/ /	MANOJ KUMAR AGRAWAL MP	PRASANTA KUMAR SATAPATHY	17434/2025
186	D-WP(C)/40064/2025 WP(C)/ /	SOBHA BEHERA MP	SUDHIR KUMAR MALLICK	17435/2025
187	D-WP(C)/15495/2015 WP(C)/15495/2015	M/S.STERLITE IRON and STEEL COMPANY MP	MS. RAMAKANT MOHANTY	17436/2025
188	D-WP(C)/40055/2025 WP(C)/ /	CHHANDAMITRA MISHRA MP	LAXMINARAYAN RAYATSINGH	17437/2025
189	D-WP(C)/40071/2025 WP(C)/27422/2025	RANJITA PANDA MP	GAJENDRANATH ROUT	17438/2025
190	D-WP(C)/40057/2025 WP(C)/ /	NABAJYOTI MISSION SHAKTI MAHASANGHAN MP	ANURESH CHANDRA JENA	17439/2025
191	D-WP(C)/40059/2025 WP(C)/ /	DARUTHENGA GRAMAPANCHAYAT STARINARA MP	ANURESH CHANDRA JENA	17440/2025
192	D-WP(C)/4973/2024 WP(C)/3334/2024	LOHIT KUMAR PRADHAN MP	SMARAJIT PRADHAN	17441/2025
193	D-WP(C)/40060/2025 WP(C)/ /	DIBYAJYOTI MISSION SHAKTI MAHASANGHAN MP	ANURESH CHANDRA JENA	17442/2025
194	D-WP(C)/15043/2023 WP(C)/15043/2023	SUJIT KUMAR PADHY MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	17443/2025
195	D-WP(C)/40079/2025 WP(C)/ /	M/S SWAPNESWAR FLY ASH, JAJPUR MP	KSHIROD KUMAR ROUT	17444/2025
196	D-WP(C)/40062/2025 WP(C)/ /	KALYANPUR GRAMAPANCHAYAT STARINARA MP	ANURESH CHANDRA JENA	17445/2025
197	D-WP(C)/13212/2025 WP(C)/12449/2025	JYOTI SWAIN MP	BAMADEV BARAL	17446/2025
198	D-WP(C)/19623/2025 WP(C)/15569/2025	CHANDRA SEKHAR PARIDA MP	PRANGYANANDA PATTANAIAK	17447/2025
199	D-WP(C)/40066/2025 WP(C)/ /	ANDHARUA GRAMAPANCHAYAT STARINARA MP	ANURESH CHANDRA JENA	17448/2025
200	D-WP(C)/40090/2025 WP(C)/ /	DR. SWAYAMBHU KALYAN MISHRA MP	DR.PURUSOTTAM CHULI	17449/2025
201	D-WP(C)/40068/2025 WP(C)/ /	TIKARPADA GRAMAPANCHAYAT STARINARA MP	ANURESH CHANDRA JENA	17450/2025
202	D-WP(C)/40100/2025 WP(C)/ /	BULU BHOI MP	ARPIT SIKDAR	17451/2025
203	D-WP(C)/40069/2025 WP(C)/ /	MENDHASALA GRAMAPANCHAYAT STARINARA MP	ANURESH CHANDRA JENA	17452/2025
204	D-WP(C)/40102/2025 WP(C)/ /	KHETRAMOHAN NAIK MP	BIRENDRA KUMAR PARDHI	17453/2025
205	D-WP(C)/40077/2025 WP(C)/ /	KANTABADA GRAMAPANCHAYAT STARINARA MP	ANURESH CHANDRA JENA	17454/2025
206	D-WP(C)/40103/2025 WP(C)/ /	SANJAY KUMAR BARIK MP	SANTOSH KUMAR DWIVEDY	17455/2025
207	D-WP(C)/40104/2025 WP(C)/ /	UMA MAHESWAR S.H.G.GANJAM MP	PURNA CHANDRA DAS	17456/2025
208	D-WP(C)/2579/2025 WP(C)/2841/2025	SARAT KUMAR DASH MP	NAYANA BIHARI DAS	17457/2025
209	D-WP(C)/40078/2025 WP(C)/ /	BISWANATH BEHERA MP	SUKANTA KUMAR DALAI	17458/2025
210	D-WP(C)/40106/2025 WP(C)/ /	BIBEKANADA SOREN MP	BISWABIHARI MOHANTY	17459/2025
211	D-WP(C)/18328/2020 WP(C)/18328/2020	EXECUTIVE ENGINEER (ELECT) MP	M/S PRASANTA KU TRIPATHY,S.PATTANAYAK B.K.NAYAK..1	17460/2025
212	D-WP(C)/40110/2025 WP(C)/ /	CHAMU HEMBRAM MP	BISWABIHARI MOHANTY	17461/2025
213	D-WP(C)/40111/2025 WP(C)/27445/2025	EXECUTIVE ENGINEER (ELECT.), BALASORE MP	REBI KUMAR DHARONATPNODL	17462/2025
214	D-WP(C)/40112/2025 WP(C)/ /	M/S SHIV SHAKTI ENGINEERING AND CONSULTANTS MP	STR KUMAR S BBR	17463/2025
215	D-WP(C)/42404/2023	TAPASA KUMAR ROUT	NIROD KUMAR SAHU	

	WP(C)/42404/2023	MP		17464/2025
216	D-WP(C)/39886/2025 WP(C)/ /	SHIV BIRI MFG.CO.PVT.LTD., WEST BENGAL MP	BIJAY JENA	17465/2025
217	D-WP(C)/40114/2025 WP(C)/ /	NIRANJAN BISI MP	BISWABIHARI MOHANTY	17466/2025
218	D-WP(C)/40116/2025 WP(C)/ /	PURNIMA SINGH MP	SUSHANT KUMAR PRADHAN (3)	17467/2025
219	D-WP(C)/40115/2025 WP(C)/27442/2025	BISWA MOHAN BHOI MP	AMIYA KUMAR CHHATOI	17468/2025
220	D-WP(C)/9651/2023 WP(C)/9651/2023	M.P.POORV KSHETRA VIDYUT VITARAN CO. LTD., MADHYA PRADESH MP		17469/2025
221	D-WP(C)/40118/2025 WP(C)/ /	SAMBIT KUMAR JENA MP	PRAVASH CHANDRA JENA	17470/2025
222	D-WP(C)/40121/2025 WP(C)/ /	GOURANG CHANDRA BHOI MP	BISWABIHARI MOHANTY	17471/2025
223	D-WP(C)/40124/2025 WP(C)/ /	SAGARILAL MURMU MP	BISWABIHARI MOHANTY	17472/2025
224	D-WP(C)/40126/2025 WP(C)/ /	MAHESWAR TUDU MP	MOHAMMED FARADISH	17473/2025
225	D-WP(C)/40128/2025 WP(C)/ /	SHAIKH ABDUL IMRAN MP	SUVASHISH PATTANAIK	17474/2025
226	D-WP(C)/40130/2025 WP(C)/ /	SALKHAN MAJHI MP	BISWABIHARI MOHANTY	17475/2025
227	D-WP(C)/40080/2025 WP(C)/ /	SUSANTA KUMAR BEHERA MP	SUKANTA KUMAR DALAI	17476/2025
228	D-WP(C)/40136/2025 WP(C)/ /	SUMITA MISHRA MP	PRAVASH CHANDRA JENA	17477/2025
229	D-WP(C)/39955/2025 WP(C)/27423/2025	NUTAN DAS MP	SOUBHAGYA SWAIN	17478/2025
230	D-WP(C)/12722/2025 WP(C)/9079/2025	DEVI PRASAD PATTANAYAK MP	PRABHU PRASANNA BEGHERA	17479/2025
231	D-WP(C)/40140/2025 WP(C)/ /	SIBA PRASAD MISRA MP	TANMAY MISHRA	17480/2025
232	D-WP(C)/40141/2025 WP(C)/ /	KIRTHU MURMU MP	MOHAMMED FARADISH	17481/2025
233	D-WP(C)/40146/2025 WP(C)/ /	HEMANTA KUMAR DASH MP	TANMAY MISHRA	17482/2025
234	D-WP(C)/33682/2024 WP(C)/19676/2024	JASMITA SAHU MP	SUBHRANSU BHUSAN MOHANTY	17483/2025
235	D-WP(C)/40145/2025 WP(C)/ /	PRADYUMNA KUMAR KHANDAI MP	SUKANTA KUMAR DALAI	17484/2025
236	D-WP(C)/7580/2024 WP(C)/3813/2024	SANKET PRAHARAJ MP	SUSANTA KUMAR BARAL,M.K.BISWAL,S.R.ACHARYA,S.NAYAK,D.N	17485/2025
237	D-WP(C)/40082/2025 WP(C)/ /	SHAKTIDHARA MISSION SHAKTI MAHASAMITH MP	ANURAG CHANDRA JENA	17486/2025
238	D-WP(C)/40149/2025 WP(C)/ /	BHAGMAT MARNDI MP	MOHAMMED FARADISH	17487/2025
239	D-WP(C)/40148/2025 WP(C)/ /	AJAY KUMAR ROUSTRAY MP	HRUDANANDA MOHAPATRA	17488/2025
240	D-WP(C)/17784/2025 WP(C)/12104/2025	M/S TYBAS PROJECTS (P) LTD, BBSR MP	AJIT KUMAR ROY	17489/2025
241	D-WP(C)/37615/2023 WP(C)/37615/2023	NARAYAN SAHOO MP	PRADEEP KUMAR MAHAPATRA	17490/2025
242	D-WP(C)/45529/2024 WP(C)/27961/2024	CHITTARANJAN NAYAK MP	PRADEEP KUMAR MAHAPATRA	17491/2025
243	D-WP(C)/40083/2025 WP(C)/ /	NAAPUT GRAMAPANCHAYAT STARIYA SANKESH MP	ANURAG CHANDRA JENA	17492/2025
244	D-WP(C)/40159/2025 WP(C)/ /	SOMANATH KAR MP	BAIDHAR SAHOO	17493/2025
245	D-WP(C)/40160/2025 WP(C)/ /	ARUN KUMAR SINGH SAMANTA MP	HRUDANANDA MOHAPATRA	17494/2025
246	D-WP(C)/40161/2025 WP(C)/ /	PRASANT KUMAR PARIDA MP	SAIBRATA RATH	17495/2025

247	D-WP(C)/40120/2025 WP(C)/ /	HARIPUR G.P.L.F MP	RAJIV KUMAR MAHANTA	17496/2025
248	D-WP(C)/40162/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE MP	THE SAMBALPUR DISTRICT COOPERATIVE SOCIETY LTD.	17497/2025
249	D-WP(C)/40122/2025 WP(C)/ /	MAA SARALA PANCHAYAT STARIYA SANCHIV MP	RAJIV KUMAR MAHANTA	17498/2025
250	D-WP(C)/39539/2025 WP(C)/27400/2025	SWORAJ KUMAR JENA MP	SOUBHAGYA SWAIN	17499/2025
251	D-WP(C)/40166/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE MP	THE SAMBALPUR DISTRICT COOPERATIVE SOCIETY LTD.	17500/2025
252	D-WP(C)/38994/2025 WP(C)/26966/2025	M/S MAA TARINI RICE MILL MP	SUKANTA KUMAR DALAI	17501/2025
253	D-WP(C)/40170/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE MP	THE SAMBALPUR DISTRICT COOPERATIVE SOCIETY LTD.	17502/2025
254	D-WP(C)/40123/2025 WP(C)/ /	DURGATINASINI MAHASANGHA MP	RAJIV KUMAR MAHANTA	17503/2025
255	D-WP(C)/40171/2025 WP(C)/ /	ACC LIMITED, GUJARAT MP	SASWAT KUMAR ACHARYA	17505/2025
256	D-WP(C)/40174/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE MP	THE SAMBALPUR DISTRICT COOPERATIVE SOCIETY LTD., BARGARH	17506/2025
257	D-WP(C)/40176/2025 WP(C)/ /	PRATAP MOHANTY MP	PRASANTA KUMAR MOHANTY (2)	17507/2025
258	D-WP(C)/40125/2025 WP(C)/ /	KURIGAON G.P.L.F MP	RAJIV KUMAR MAHANTA	17508/2025
259	D-WP(C)/40177/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE MP	THE SAMBALPUR DISTRICT COOPERATIVE SOCIETY LTD.	17509/2025
260	D-WP(C)/35804/2025 WP(C)/24949/2025	HARAPRIYA SAHOO MP	SOUBHAGYA SUNDAR DAS	17510/2025
261	D-WP(C)/40185/2025 WP(C)/ /	MANAGEMENT COMMITTEE, (CFH SCHEME) MP	M/S. PARAJEEMPAROCHHAWA SINGHPUR	17511/2025
262	D-WP(C)/40186/2025 WP(C)/ /	SURENDAR SINGH MP	SRIKANTA MAHUNTA	17512/2025
263	D-WP(C)/40131/2025 WP(C)/ /	GOURIBALA DAS MP	BUBHUTI BHUSAN MISHRA	17513/2025
264	D-WP(C)/40193/2025 WP(C)/ /	SUJIT KUMAR MUKHERJEE MP	BIKASH JENA	17514/2025
265	D-WP(C)/40196/2025 WP(C)/ /	PRATAP KUMAR DAS MP	RAJAT KUMAR PANDA	17515/2025
266	D-WP(C)/38796/2023 WP(C)/38796/2023	JANMEJAYA SAHU MP	SATYA NARAYAN BEHERA	17516/2025
267	D-WP(C)/40200/2025 WP(C)/ /	SUNITI MUKHERJEE MP	BIKASH JENA	17517/2025
268	D-WP(C)/40205/2025 WP(C)/ /	GANGADHAR BARIK MP	BIKASH JENA	17518/2025
269	D-WP(C)/40133/2025 WP(C)/ /	HARAPRIYA BADAJENA MP	SOUBHAGYA SWAIN	17519/2025
270	D-WP(C)/40207/2025 WP(C)/ /	F.M. TOUR AND TRAVELS, PRIVATE LTD, MP	M/S. S. MOHAPATRA	17520/2025
271	D-WP(C)/40208/2025 WP(C)/ /	SACHINDRA DAS MP	MONALISHA SAHOO	17521/2025
272	D-WP(C)/40210/2025 WP(C)/ /	DR.AMEDKAR PRATIMURTY BHAWAN, MP	BUBHU BHUSAN CHOUDHURY	17522/2025
273	D-WP(C)/40211/2025 WP(C)/ /	M/S OMM CORPORATION, KALAHANDI MP	DEEPALI MAHAPATRA	17523/2025
274	D-WP(C)/40212/2025 WP(C)/ /	LAXMI NARAYAN PADHY MP	DEEPALI MAHAPATRA	17524/2025
275	D-WP(C)/40213/2025 WP(C)/ /	PURUSTOTTAM BEHERA MP	BIGYAN KUMAR SHARMA	17525/2025
276	D-WP(C)/19641/2021 WP(C)/19641/2021	M/S SERAJUDDIN AND CO. MP	(M/S.DR.A.M.SINGHVI), DHANANJAYA MISHRA	17526/2025
277	D-WP(C)/40216/2025 WP(C)/ /	SAROJ KUMAR MOHANTY MP	PRONoy MOHANTY	17527/2025
278	D-WP(C)/27554/2019	NIRUPAMA KAR	M/S.JAYDEEP PAL	

	WP(C)/27554/2019	MP		17528/2025
279	D-WP(C)/27554/2019	NIRUPAMA KAR	M/S.JAYDEEP PAL	
	WP(C)/27554/2019	MP		17529/2025
280	D-WP(C)/40217/2025	MAA TARATARINI TRANSPORT, GANJAMDEEPALI MAHAPATRA		
	WP(C)/ /	MP		17530/2025
281	D-WP(C)/3438/2015	NIRUPAMA KAR	M/S.JAYDEEP PAL	
	WP(C)/3438/2015	MP		17531/2025
282	D-WP(C)/40218/2025	PRAVAKAR JENA	BIJOY DASMOHAPATRA	
	WP(C)/ /	MP		17532/2025
283	D-WP(C)/40219/2025	TESINGA GRAM PANCHAYAT LEVEL FEDERATION, BARDIA SAHU		
	WP(C)/ /	MP		17533/2025
284	D-WP(C)/3438/2015	NIRUPAMA KAR	M/S.JAYDEEP PAL	
	WP(C)/3438/2015	MP		17534/2025
285	D-WP(C)/40203/2025	SOVANA DAS	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		17535/2025
286	D-WP(C)/40221/2025	MAA TARATARINI TRANSPORT, GANJAMDEEPALI MAHAPATRA		
	WP(C)/ /	MP		17536/2025
287	D-WP(C)/40227/2025	MAA TARATARINI TRANSPORT, GANJAMDEEPALI MAHAPATRA		
	WP(C)/ /	MP		17537/2025
288	D-WP(C)/40230/2025	PRADIPTA KUMAR SAMAL	TRILOCHAN NANDA	
	WP(C)/ /	MP		17538/2025
289	D-WP(C)/40232/2025	MADAN SAHU	BINI MISHRA	
	WP(C)/ /	MP		17539/2025
290	D-WP(C)/40231/2025	MAA TARATARINI TRANSPORT, GANJAMDEEPALI MAHAPATRA		
	WP(C)/ /	MP		17540/2025
291	D-WP(C)/40233/2025	REGIONAL MANAGER, ORIENTAL INSURANCE, KANCHI, TOSHI, BBSR		
	WP(C)/ /	MP		17541/2025
292	D-WP(C)/40237/2025	NALINAKSHYA NAYAK	BIBHU PRASAD MOHANTY	
	WP(C)/ /	MP		17542/2025
293	D-WP(C)/40246/2025	SARSADA GRAM PANCHAYAT LEVEL FEDERATION, BARDAIA SAHU		
	WP(C)/ /	MP		17543/2025
294	D-WP(C)/40249/2025	SATYA NARAYAN MAHARANA	AMRITA NAYAK	
	WP(C)/ /	MP		17544/2025
295	D-WP(C)/40250/2025	PANCHAM KUMAR GOUD	SIDHARTHA MISHRA	
	WP(C)/ /	MP		17545/2025
296	D-WP(C)/40240/2025	SUPERINTENDING ENGINEER, BURLA IRRIGATION DIVISION	ANIL KUMAR DASH, A.G.A	
	WP(C)/ /	MP		17546/2025
297	D-WP(C)/40240/2025	SUPERINTENDING ENGINEER, BURLA IRRIGATION DIVISION	ANIL KUMAR DASH, A.G.A	
	WP(C)/ /	MP		17547/2025